



फ़ॉर्म 10B (निर्धारण वर्ष 2023-24 से)  
और  
फ़ॉर्म 10BB (नि.व. 2023-24 के बाद से)  
लिए

धर्मार्थ या धार्मिक ट्रस्टों द्वारा धारा 12ए और धारा 10(23सी) के तहत  
ऑडिट रिपोर्ट दाखिल करना

आयकर अधिनियम, 1961 फंड या ट्रस्ट या संस्था या किसी  
विश्वविद्यालय द्वारा या

28-10-2023 1



## कार्यसूची

2 निर्धारण वर्ष 2023-24 के लिए फॉर्म 10BB दाखिल करने की प्रक्रिया

1 फ़ॉर्म 10BB और फ़ॉर्म 10B की प्रयोज्यता और वेबिनार का उद्देश्य

3 निर्धारण वर्ष 2023-24 के लिए फॉर्म 10B दाखिल करने की प्रक्रिया

4 प्रश्न और उत्तर

**ध्यान दें:** इस वेबिनार के प्रयोजन के लिए "लेखापरीक्षिती" का अर्थ अधिनियम की धारा 10 के खण्ड (23C) के उप-खण्ड (iv), (v), (vi) या (via) में निर्दिष्ट कोई निधि या संस्थान या ट्रस्ट या कोई विश्वविद्यालय या अन्य शैक्षणिक संस्थान या कोई अस्पताल या अन्य चिकित्सा संस्थान अधिनियम या अधिनियम की धारा 11 या 12 में निर्दिष्ट कोई ट्रस्ट या संस्थान।





# फ़ॉर्म 10B और फ़ॉर्म 10BB की प्रयोज्यता (आयकर नियमों के नियम 16CC और नियम 17B)

## निर्धारण वर्ष 2023-24 से

दिनांक 21 फरवरी 2023 अधिसूचना संख्या 7/2023 के माध्यम से

फ़ॉर्म संख्या 10B वहाँ लागू होता है जहाँ-

- 1) लेखापरीक्षिती की कुल आय, के प्रावधानों को प्रभावी किये बिना उल्लिखित खण्ड/धाराएँ, जो भी लागू हों-
  - (a) धारा 10 के खण्ड 23C के उप-खण्ड (iv), (v), (vi) और (via)
  - (b) अधिनियम की धारा 11 और 12,पूर्व वर्ष के दौरान पाँच करोड़ रुपये से अधिक है; या
- 2) लेखापरीक्षिती को पूर्व वर्ष के दौरान कोई विदेशी योगदान प्राप्त हुआ हो; या
- 3) लेखापरीक्षिती की आय का कोई भी भाग पूर्व वर्ष के दौरान भारत से बाहर प्रयोज्य किया गया है;

— अन्य मामलों में फ़ॉर्म संख्या 10BB

## निर्धारण वर्ष 2022-23 तक

निर्धारण वर्ष 2022-23 तक, धारा 12AB के तहत पंजीकृत धर्मार्थ या धार्मिक संस्थानों द्वारा फ़ॉर्म 10B में लेखापरीक्षा रिपोर्ट प्रस्तुत करना आवश्यक था।

आयकर अधिनियम, 1961 की धारा 10(23C) के विभिन्न खंडों के तहत पंजीकृत निधियों, ट्रस्टों और संस्थानों द्वारा फ़ॉर्म 10BB प्रस्तुत किया जाना आवश्यक था।



## वेबिनार का उद्देश्य

इस वेबिनार का उद्देश्य निम्नलिखित पर चर्चा करना और समझना है:

- फ़ॉर्म 10BB को ऑनलाइन और ऑफ़लाइन मोड में और फ़ॉर्म 10B को ऑफ़लाइन माध्यम से फ़ाइल करने की चरण-दर-चरण प्रक्रिया  
निर्धारण-वर्ष 2023-24 के लिए उपयोगिता
- फ़ॉर्म फ़ाइल करने के सर्वोत्तम तरीके
- शिकायतों का समाधान करें और फ़ॉर्म 10B और फ़ॉर्म 10BB को आसानी से फ़ाइल करने के लिए समाधान प्रदान करें

कृपया ध्यान दें कि निर्धारण वर्ष 2023-24 के लिए फ़ॉर्म 10B और फ़ॉर्म 10BB फ़ाइल करने की नियत तिथि **18 सितंबर 2023** के परिपत्र संख्या 16/2023 के अनुसार 31 अक्टूबर, 2023 तक बढ़ा दी गई है।

## फ़ॉर्म भरने के लिए पूर्व-आवश्यकताएं

- लेखापरीक्षिती और लेखापरीक्षक ई-फ़ाइलिंग पोर्टल पर पंजीकृत हैं।
- उनके पास मान्य यूज़रनेम और पासवर्ड है।
- सी.ए. के पास ई-फ़ाइलिंग पोर्टल पर पंजीकृत मान्य डी.एस.सी. होनी चाहिए और उसकी अवधि समाप्त नहीं हुई होनी चाहिए।
- लेखापरीक्षिती के पास मान्य डी.एस.सी. (यदि लागू हो) या ई.वी.सी. होना चाहिए।
- लेखापरीक्षिती को आवश्यक दस्तावेज़ों के साथ फ़ॉर्म सी.ए. को असाइन कर देना चाहिए।

## ध्यान देने योग्य महत्वपूर्ण बिंदु

- यह देखा गया है कि निर्धारण वर्ष 2023-24 के लिए कुछ लेखापरीक्षा रिपोर्ट पुराने फ़ॉर्म 10B या फ़ॉर्म 10BB में सबमिट की गई हैं, जिन्हें आयकर नियमों के नियम 16CC और नियम 17B में किए गए संशोधनों के मद्देनजर मान्य नहीं माना जा सकता है। अनुपालन सुनिश्चित करने और किसी भी कानूनी निहितार्थ से बचने के लिए, ऐसे करदाताओं से अनुरोध किया जाता है कि वे **निर्धारण वर्ष 2023-24** के लिए लेखापरीक्षिती के मामले में लागू फ़ॉर्म 10B या 10BB को फिर से अधिसूचित करें।
- ये पुनः अधिसूचित फ़ॉर्म 10B और 10BB ई-फ़ाइलिंग पोर्टल पर इन नामों के साथ उपलब्ध हैं-
  - **फ़ॉर्म 10B (नि.व. 2023-24 के बाद से)**
  - **फ़ॉर्म 10BB (नि.व. 2023-24 के बाद से)**
- कृपया ध्यान दें कि लेखापरीक्षिती पर केवल एक लेखा-परीक्षा फ़ॉर्म, या तो 10B या 10BB लागू होता है। प्रयोज्यता की जाँच के लिए





## ध्यान देने योग्य महत्वपूर्ण बिंदु

कृपया आयकर नियम, 1962 के नियम 16CC और नियम 17B देखें।



## प्रक्रिया का प्रवाह

### चरण-1: लेखापरीक्षिती द्वारा सी.ए. जोड़ना

यदि सी.ए. पहले से ही जोड़ा गया है, तो चरण 2 पर जाएँ।

### चरण-2: लेखापरीक्षिती द्वारा

सुसंगत फ़ॉर्म को या तो मेरी सी.ए. सुविधा या फ़ॉर्म फ़ाइल करें कार्यक्षमता के माध्यम से सी.ए. को असाइन करें।

### चरण-5: सी.ए. द्वारा

फ़ॉर्म तैयार करें और फ़ाइल करें, जेसन अपलोड करें (जहाँ भी लागू हो) और सी.ए. लॉगइन के तहत डी.एस.सी. का उपयोग करके सबमिट करें।

### चरण-4: सी.ए. द्वारा

सी.ए. लॉगइन के तहत फ़ॉर्म अपलोड करें।

### चरण-3: सी.ए. द्वारा

सी.ए. लॉगइन के अंतर्गत अनुरोध को स्वीकार करें।

### चरण-6: लेखापरीक्षिती द्वारा

फ़ॉर्म को स्वीकार करें और लेखापरीक्षिती लॉगइन के अंतर्गत ई-सत्यापन की प्रक्रिया पूरी करें।

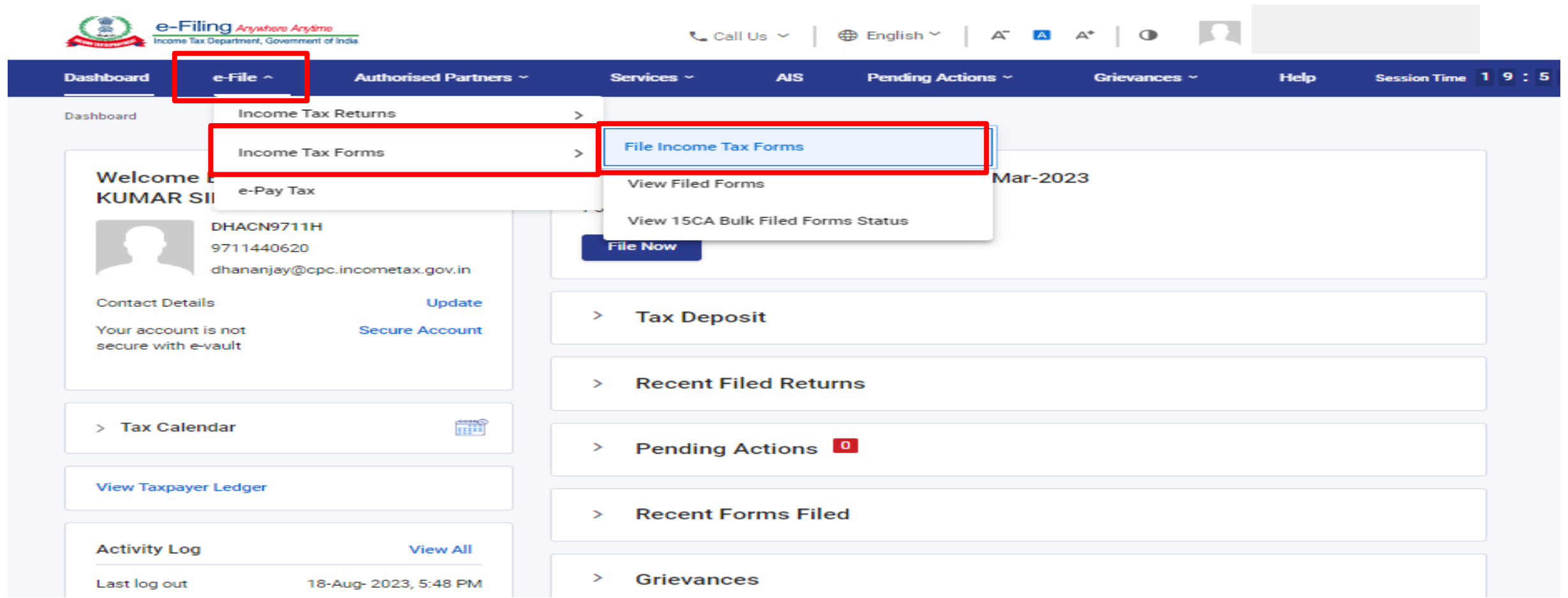
### चरण-7: लेखापरीक्षक/लेखापरीक्षिती द्वारा

सबमिट किए गए फ़ॉर्म को सी.ए. और लेखापरीक्षिती लॉगइन, दोनों के लिए फ़ाइल किए गए फ़ॉर्म देखें सुविधा से डाउनलोड




निर्धारण वर्ष 2023-24 के लिए ऑनलाइन मोड और  
ऑफ़लाइन मोड में फ़ॉर्म 10BB फ़ाइल करने की प्रक्रिया

ई-फ़ाइलिंग पोर्टल पर लॉगइन करने के बाद, लेखापरीक्षितो डैशबोर्ड पर, ई-फ़ाइल > आयकर फ़ॉर्म > आयकर फ़ाइल करें पर क्लिक करें



The screenshot shows the e-Filing portal interface. At the top, there is a navigation bar with the following items: **Dashboard**, **e-File** (highlighted with a red box), **Authorised Partners**, **Services**, **AIS**, **Pending Actions**, **Grievances**, and **Help**. Below the navigation bar, the **e-File** dropdown menu is open, showing **Income Tax Returns** and **Income Tax Forms** (both highlighted with red boxes). Under **Income Tax Forms**, the option **File Income Tax Forms** is highlighted with a blue box. Other options in the dropdown include **View Filed Forms**, **View 15CA Bulk Filed Forms Status**, and a **File Now** button. The main dashboard area displays a welcome message for **KUMAR SII** with contact details and a list of dashboard items: **Tax Calendar**, **View Taxpayer Ledger**, **Activity Log**, **Tax Deposit**, **Recent Filed Returns**, **Pending Actions** (with a red notification icon), **Recent Forms Filed**, and **Grievances**. The session time is shown as 19:05.

# फ़ॉर्म के चयन के लिए स्क्रीन पर, सुसंगत के तहत फ़ॉर्म 10BB (निर्धारण वर्ष 2023-24 से) का चयन करें


 e-Filing <i>Anywhere Anytime</i> Income Tax Department, Government of India		Call Us	English	A <sup>-</sup>	A <sup>+</sup>	
<b>Tax Exemptions and Reliefs (Form 10AB)</b> Application for registration or approval						<a href="#">File Now</a>
<b>Tax Exemptions and Reliefs (Form 10B)</b> Audit report under section 12A(1)(b) of the Income-tax Act, 1961, in the case of charitable or religious trusts or institutions						<a href="#">File Now</a>
<b>Tax Exemptions and Reliefs (Form 10B (A.Y. 2023-24 onwards))</b> Audit report under clause (b) of the tenth proviso to clause (23C) of section 10 and sub-clause (ii) of clause (b) of sub-section (1) of section 12A of the Income-tax Act, 1961, in the case of a fund or trust or institution or any university or other educational institution or any hospital or other medical institution						<a href="#">File Now</a>
<b>Tax Exemptions and Reliefs (Form 10BB)</b> Audit report under section 10(23C) of the Income-tax Act, 1961, in the case of any fund or trust or institution or any university or other educational institution or any hospital or other medical institution referred to in sub-clause (iv) or sub-clause (v) or sub-clause (vi) or sub-clause (via) of section 10(23C)						<a href="#">File Now</a>
<b>Tax Exemptions and Reliefs (Form 10BB (A.Y. 2023-24 onwards))</b> Audit report under clause (b) of the tenth proviso to clause (23C) of section 10 and sub-clause (ii) of clause (b) of sub-section (1) of section 12A of the Income-tax Act, 1961, in the case of a fund or trust or institution or any university or other educational institution or any hospital or other medical institution which is required to be furnished under clause (b) of the tenth proviso to clause (23C) of section 10 or a trust or institution which is required to be furnished under sub-clause (ii) of clause (b) of section 12A						<a href="#">File Now</a>

Items per page: 10

1 - 10 of 51

# सी.ए. को फ़ॉर्म कैसे भरना है?

पैन पहले से भरा हुआ होगा। सुसंगत फ़ाइलिंग का प्रकार, निर्धारण वर्ष चुनें जिसके लिए फ़ाइलिंग की जानी है, फिर सी.ए. असाइन करें  
जारी रखें पर क्लिक करें।

 e-Filing *Anywhere Anytime*  
Income Tax Department, Government of India

Call Us | English | A+ | A- | [User Profile]

Dashboard | e-File | Authorised Partners | Services | AIS | Pending Actions | Grievances | Help | Session Time 1 4 : 3 1

Dashboard > Income-tax Forms

### Audit Report under section 10(23C) and section 12A

[Form No. 10BB (A.Y. 2023-24 onwards)]

Audit report under clause (b) of the tenth proviso to clause (23C) of section 10 and sub-clause (ii) of clause (b) of sub-section (1) of section 12A of the Income-tax Act, 1961, in the case of a fund or trust or institution or any university or other educational institution or any hospital or other medical institution which is required to be furnished under clause (b) of the tenth proviso to clause (23C) of section 10 or a trust or institution which is required to be furnished under sub-clause (ii) of clause (b) of section 12A. This Form is in compliance with rule 17B.

\* Indicates mandatory fields

PAN  
AAHTA0889J

Filing Type \*  
 Original  Revised

Assessment Year (A.Y) \*  
Select A.Y. ▾

Assign Chartered Accountant (CA)

CA Name \*  
Select CA Name ▾  
[+ Add New CA](#)

Membership Number

Supporting documents ⓘ  
[Attach file](#)

PDF and ZIP (can contain only pdf) file format. 50mb max file size.

Type of Document attached  
Select Document Type ▾

**Relevant Section and Rule**

**Section 12A** - Conditions for applicability of sections 11 and 12.

**Section 10(23C)** - Incomes not included in total income

**Rule 16CC** - Form of report of audit prescribed under tenth proviso to section 10(23C)

**Rule 17B** - Audit report in the case of charitable or religious trusts, etc.

ध्यान दें:

1. यदि आपके द्वारा पहले से ही कोई सी.ए. असाइन किया गया है, तो फ़ाइल करने या स्वीकृति के लिए सी.ए. के पास लंबित फ़ॉर्म का ब्यौरा प्रदर्शित किया जाएगा
2. यदि सी.ए. असाइन नहीं किया गया है, तो आप ड्रॉपडाउन मेनू से पहले से असाइन किए गए सी.ए. की मौजूदा सूची में से चुनकर सी.ए. असाइन कर सकते हैं
3. यदि कोई सी.ए. नहीं जोड़ा गया है, तो आप डैशबोर्ड पर अधिकृत भागीदार > अधिकृत भागीदार > मेरा सी.ए. > नया सी.ए. जोड़ें पर क्लिक करके सी.ए. जोड़ सकते हैं।

## Audit Report under section 10(23C) and section 12A

[Form No. 10BB (A.Y. 2023-24 onwards)]

Audit report under clause (b) of the tenth proviso to clause (23C) of section 10 and sub-clause (ii) of clause (b) of sub-section (1) of section 12A of the Income-tax Act, 1961, in the case of a fund or trust or institution or any university or other educational institution or any hospital or other medical institution which is required to be furnished under clause (b) of the tenth proviso to clause (23C) of section 10 or a trust or institution which is required to be furnished under sub-clause (ii) of clause (b) of section 12A. This Form is in compliance with rule 17B.

\* Indicates mandatory fields

PAN  
AAHTA0889J

Filing Type \*

Original  Revised

Assessment Year (A.Y) \*

2023-24

### Assign Chartered Accountant (CA)

CA Name \*

Membership Number

+ Add New CA

Supporting documents ⓘ

AA090823083862R\_SCN25082023  
(1).pdf

PDF and ZIP (can contain only pdf) file format. 50mb max file size.

Type of Document attached

Others

Please specify the Document type (If others) \*

SS

### Relevant Section and Rule

**Section 12A** - Conditions for applicability of sections 11 and 12.

**Section 10(23C)** - Incomes not included in total income

**Rule 16CC** - Form of report of audit prescribed under tenth proviso to section 10(23C)

**Rule 17B** - Audit report in the case of charitable or religious trusts, etc.



वकाल्पक रूप से, आप अधिकृत भागीदार पर क्लिक करके सी.ए. जोड़ सकते हैं

डैशबोर्ड पर > अधिकृत भागीदार > मेरा सी.ए. > नया सी.ए. जोड़ें > सदस्यता संख्या दर्ज करें > जोड़ें पर क्लिक करें और पुष्टि करें पर

Dashboard > Authorized Partners > My Chartered Accountant(s) > Add CA

## Add Chartered Accountant(s)(CA)

Add Chartered Accountant for PAN AAHTA0889J

\* Indicates mandatory fields

Membership Number \*

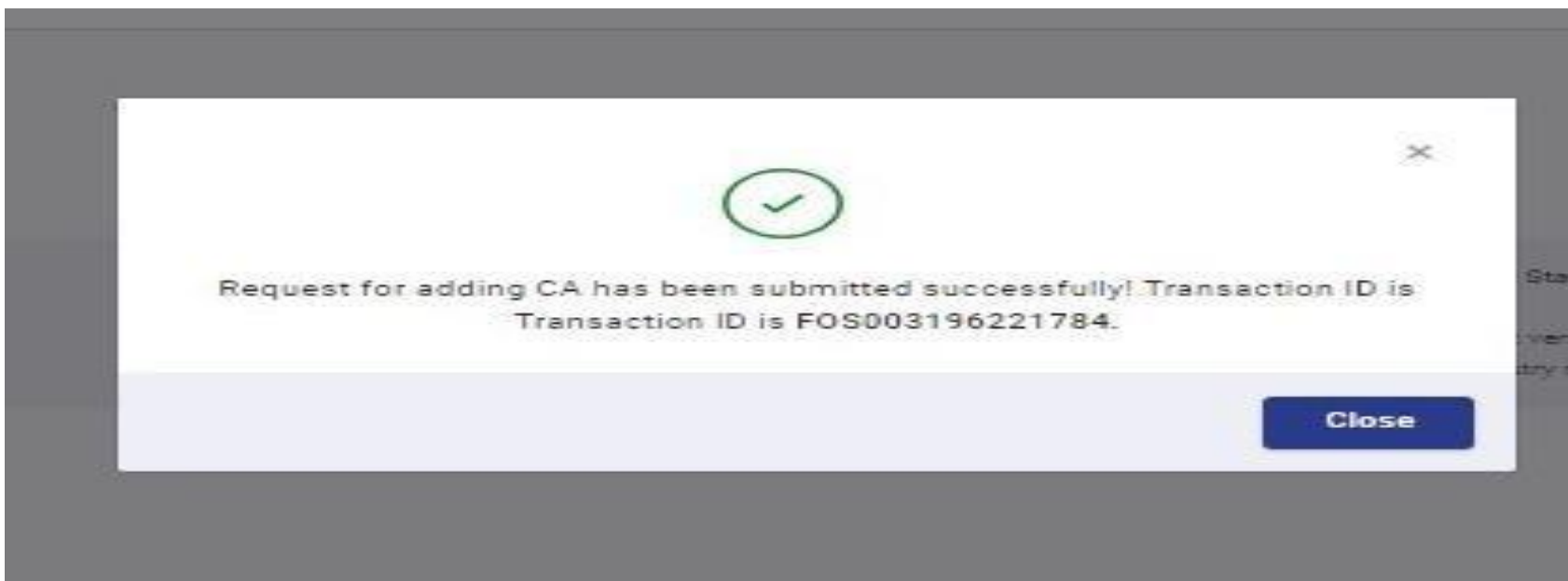
553989

Name of Chartered Accountant

Cancel

Add

अब, सी.ए. जोड़ने का अनुरोध सफलतापूर्वक सबमिट कर दिया गया है



एक बार सी.ए. जुड़ने के बाद, मेरा सी.ए. सुविधा में फ़ॉर्म असाइन करें पर क्लिक करके फ़ॉर्म को सी.ए. को भी असाइन किया जा सकता है।

## My Chartered Accountant(s)

Below is the list of active and inactive CA(s)

+ Add CA

Active(1)

Inactive(0)

Search by Name



View Assigned Form(s)



Form(s) assigned



CA added  
03-Sep-2023

Membership Number : 553989  
Membership Status : ACTIVE

Assign Form(s)

Deactivate

सी.ए. के असाइन होने पर, **लेन-देन आई.डी.** के साथ एक **सफलता संदेश** प्रदर्शित होता है।  
कृपया भविष्य के संदर्भ के लिए लेन-देन आई.डी. को नोट कर लें।



## Audit Report under section 10(23C) and section 12A

[Form No. 10BB (A.Y. 2023-24 onwards)]

Audit report under clause (b) of the tenth proviso to clause (23C) of section 10 and sub-clause (ii) of clause (b) of sub-section (1) of section 12A of the Income-tax Act, 1961, in the case of a fund or trust or institution or any university or other educational institution or any hospital or other medical institution which is required to be furnished under clause (b) of the tenth proviso to clause (23C) of section 10 or a trust or institution which is required to be furnished under sub-clause (ii) of clause (b) of section 12A. This Form is in compliance with rule 17B.



**You have successfully added CA - Test User 630559 to file your form!**

Transaction Id : FOS000002997598

Your request is pending with CA.

[Go to Dashboard](#)

# फॉर्म 10BB (निर्धारण वर्ष 2023-24 से) – सी.ए. द्वारा फ़ाइलिंग सी.ए. यूज़र आई.डी. और पासवर्ड के साथ ई-फ़ाइलिंग पोर्टल पर लॉगइन करें।



Call Us

English

A

A

A\*

🔊

Login

Register

Home

Individual/HUF

Company

Non-Company

Tax Professionals & Others

Downloads

Help



## Quick Links

e- Verify Return

Link Aadhaar

Link Aadhaar Status

e-Pay Tax

Income Tax Return (...)

Verify Your PAN

Know TAN Details

Tax Information...

## You Ask, We Answer

Faster resolution of your queries & grievances

Submit Grievances



## Latest Updates

View All →

Date : 24-Jan-2022

News

Format for sharing queries on helpdesk E-mail IDs

Date : 21-Jan-2022

e-Campaign

Assistance in filing Form 10DA

सी.ए. के डैशबोर्ड पर, लंबित कार्रवाइयां > कार्यसूची पर क्लिक करें जहाँ लंबित वस्तुओं की सूची प्रदर्शित होती है।

The screenshot shows the e-Filing dashboard for a Tax Professional (CA). The navigation bar includes 'Dashboard', 'e-File', 'Pending Actions', 'Grievances', and 'Help'. The 'Pending Actions' menu is expanded, showing 'Worklist' as the selected option. The dashboard also displays 'Welcome Back', 'Years Filings', 'E-Proceedings', 'Pending Actions 13', 'Recent Forms Filed', and 'Grievances'. The session timer shows 14:56.

आपकी कार्रवाई के लिए टैब के अंतर्गत, लेखापरीक्षिती द्वारा असाइन किए गए फ़ॉर्म 10BB के सामने स्वीकार करें  
एर क्लिक करें।

which some of the accesses may have been limited. PAN can be made operative after payment of requisite fees u/s 234H and submitting the linking request usin



Dashboard > Worklist

## Worklist

Filter

For Your Action

For Your Information

### Form Request List (1)

View All

Form 10BB-NEW



[object Object]

2023-24

Assessment Year



Pending for Acceptance



03-Sep-2023

Request received

PAN of Assessee : AAHTA0889J

Name of Assessee : ATHARV

Filing Type : Original

Transaction Id : FOS003196189091

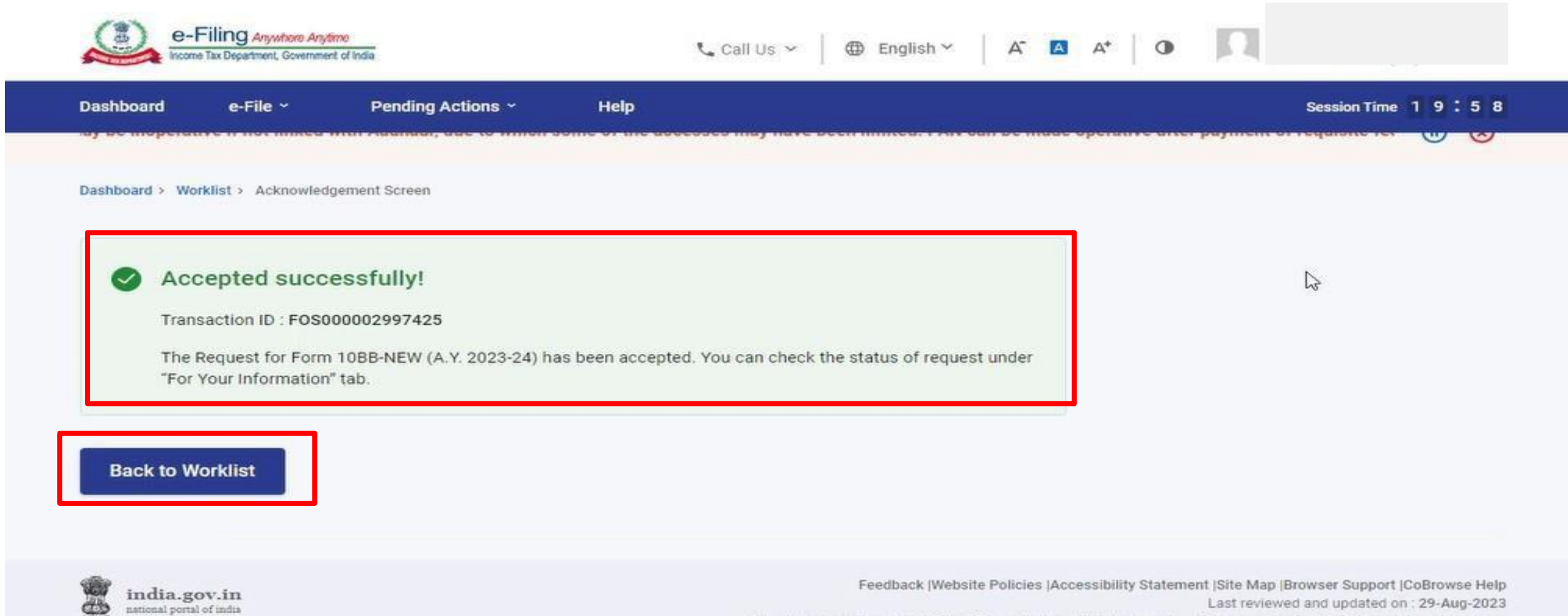
Accept

Reject

### Pending for Upload (6)

View All



सी.ए. द्वारा स्वीकृति पर, लेन-देन आई.डी. के साथ एक सफलता संदेश प्रदर्शित किया जाता है। कृपया भविष्य के संदर्भ के लिए लेन-देन आई.डी. को नोट कर लें। **कार्यसूची पर वापस जाएँ** पर क्लिक करें।




The screenshot displays the e-Filing interface of the Income Tax Department, Government of India. The top navigation bar includes 'Dashboard', 'e-File', 'Pending Actions', and 'Help'. A session timer shows '19:58'. The main content area features a green success message: 'Accepted successfully!' with a green checkmark icon. Below this, the transaction ID 'FOS000002997425' is listed. A detailed message states: 'The Request for Form 10BB-NEW (A.Y. 2023-24) has been accepted. You can check the status of request under "For Your Information" tab.' A blue button labeled 'Back to Worklist' is positioned below the message. The footer contains the 'india.gov.in' logo and a list of links: 'Feedback | Website Policies | Accessibility Statement | Site Map | Browser Support | CoBrowse Help', with a note 'Last reviewed and updated on : 29-Aug-2023'.





सी.ए. लॉगइन पर, फ़ाइलिंग के लिए लंबित टैब के तहत, फ़ॉर्म 10BB के सामने फ़ॉर्म अपलोड करें पर क्लिक करें।

  **e-Filing** *Anywhere Anytime*  
Income Tax Department, Government of India


Call Us | English | A<sup>-</sup> A A<sup>+</sup> | 

Request received

**Form10BB (A.Y. 2023-24 onwards)**  Pending Since : 0 Hours

<b>2023-24</b> Assessment Year	 Pending for Upload	PAN of Assessee : RACTL7894C	<b>Upload Form</b>
	2023 Accepted	Name of Assessee : INFOSYS LIMITED	
	2023 Request received	Filing Type : Revised	

Transaction Id : FOS000002997425  
[Download Attachments](#)

Items per Page: 5 |  4 of 4 pages

[< Back](#)





ऑनलाइन/ऑफ़लाइन मोड चुनें और जारी रखें पर क्लिक करें।

Dashboard > Worklist > File Income Tax Forms

## Form10BB (A.Y. 2023-24 onwards)

headers.form10bbnewHeading

PAN of Assessee VSCTS1234A	Name of Assessee INFOSYS LIMITED	Form No. Form10BB (A.Y. 2023-24 onwards)	Assessment Year 2023-24
Filing Type Original	Your Transaction ID : FOS000002995001		

**Submission Mode**

Online  Offline

< Back

Continue >

पुनः अधिसूचित फ़ॉर्म 10BB के लिए ऑफ़लाइन उपयोगिता डाउनलोड करने की प्रक्रिया

https:// gov.in. www.incometax पर जाएँ ----- > डाउनलोड अनुभाग पर जाएँ----- --> आयकर फ़ॉर्म-----> फ़ॉर्म 10BB (निर्धारण व.2023-24 से) > फ़ॉर्म उपयोगिता पर क्लिक करें

टिप्पणी: कृपया सुनिश्चित करें कि आप हमेशा उपयोगिता के नवीनतम संस्करण का उपयोग करें, जो JSON डाउनलोड और अपलोड करने के

ललए ई-फ़ाइललंग डुुऑल डर उडलडुडु है।

आगे बढ़ने के लिए **आइए शुरू करें** पर क्लिक करें।

Dashboard > Income-tax Forms > Form 10BB (A.Y. 2023-24 onwards)

## Audit Report under section 10(23C) and section 12A

[Form No. 10BB (A.Y. 2023-24 onwards)]

Audit report under clause (b) of the tenth proviso to clause (23C) of section 10 and sub-clause (ii) of clause (b) of sub-section (1) of section 12A of the Income-tax Act, 1961, in the case of a fund or trust or institution or any university or other educational institution or any hospital or other medical institution which is required to be furnished under clause (b) of the tenth proviso to clause (23C) of section 10 or a trust or institution which is required to be furnished under sub-clause (ii) of clause (b) of section 12A

This form is in compliance with rule 16CC and rule 17B

[Click here](#) to download the Instruction file for relevant instructions regarding filling of Form.

### Provide details for each section

Report from an accountant  Completed

Modify if required >

**कृपया ध्यान दें -** अनुसूचियों को सक्षम करना फ़ॉर्म के संबंधित फ़ील्ड में हाँ/नहीं विकल्प के चयन पर निर्भर है। कुछ अनुसूचियों को सक्षम करना फ़ॉर्म के संबंधित फ़ील्ड में भरी गई राशि पर भी निर्भर है। यदि कोई राशि 0 से अधिक है

# फ़ॉर्म भरें और सभी टैब की पुष्टि करें।

cuat/foservices/#/dashboard/fileIncomeTaxForm/audit-forms-4/F10BB-NEW

Audit report under clause (b) of the tenth proviso to clause (23C) of section 10 and sub-clause (ii) of clause (b) of sub-section (1) of section 12A of the Income-tax Act, 1961, in the case of a fund or trust or institution or any university or other educational institution or any hospital or other medical institution which is required to be furnished under clause (b) of the tenth proviso to clause (23C) of section 10 or a trust or institution which is required to be furnished under sub-clause (ii) of clause (b) of section 12A.

This form is in compliance with rule 16CC and rule 17B

[Click here](#) to download the instruction file for relevant instructions regarding filling of Form.

## Provide details for each section

Report from an accountant	✔ Completed	Modify if required	>
Basic Details, Legal Status and Management	✔ Completed	Modify if required	>
Commencement of activities and Details of Place where books of accounts and other documents have been maintained	✔ Completed	Modify if required	>
Voluntary and other Contributions	✔ Completed	Modify if required	>
Application of Income	✔ Completed	Modify if required	>
Application of Income out of different sources	✔ Completed	Modify if required	>
Persons referred to in 13(3)	✔ Completed	Modify if required	>
Depreciation claim, TDS and TCS	✔ Completed	Provide details	>
Attachments	✔ Completed	Modify if required	>

एक बार फ़ॉर्म तैयार हो जाने पर, इसे सी.ए. द्वारा ई-सत्यापित किया जाना आवश्यक है।

## e-Verify

PAN  
GINPJ7508A

Form No.  
10BB (A.Y. 2023-24 onwards)

Assessment Year  
2023-24

**Note:** Kindly select appropriate mode of verification as prescribed in rule 12(3) of IT rules.

How do you want to e-verify?

I would like to verify using Digital Signature Certificate (DSC)

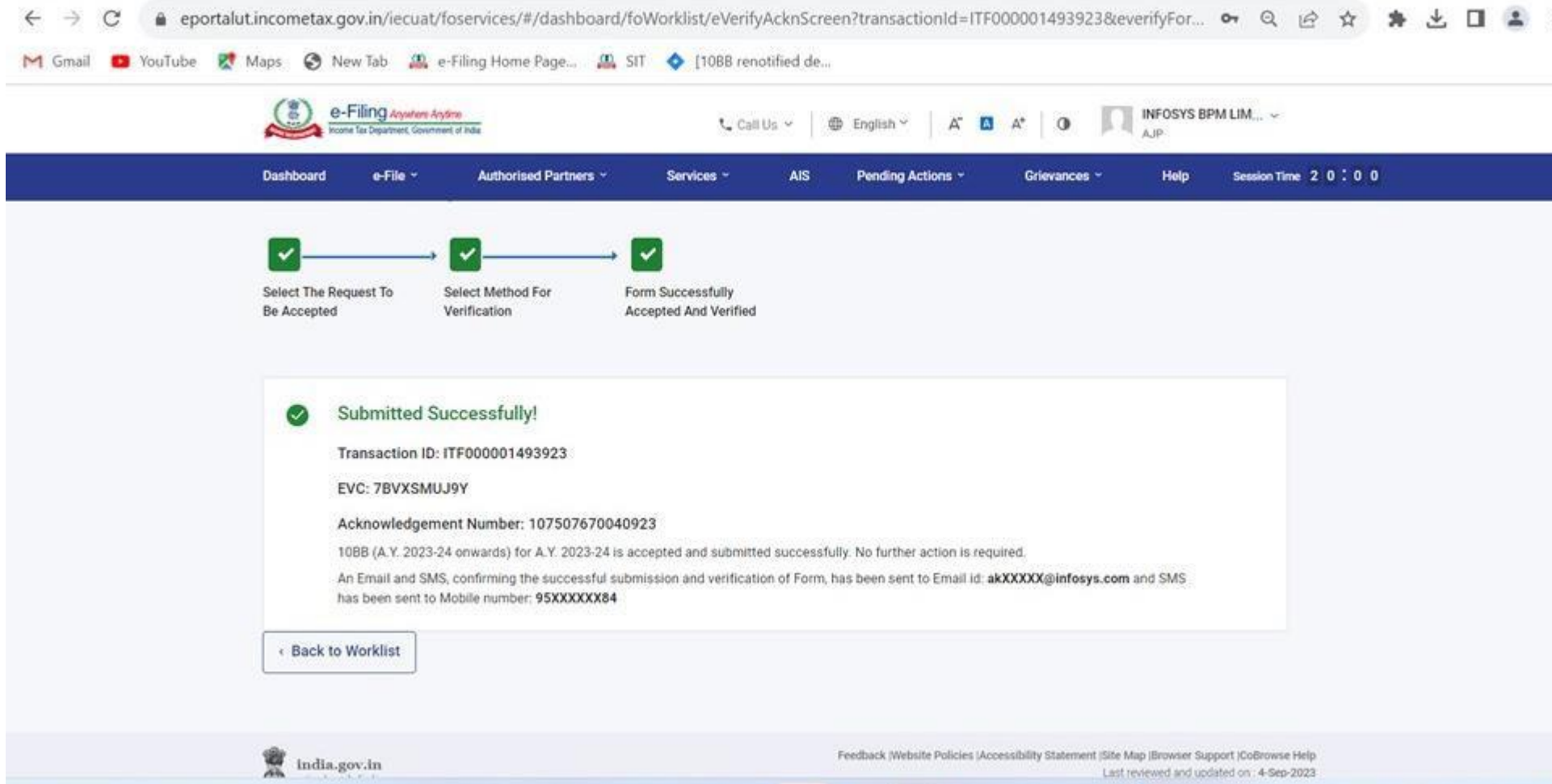
< Back

Continue >

## फ़ॉर्म 10BB (निर्धारण वर्ष 2023-24 से) के लिए सत्यापन के तरीके

- सी.ए. के लिए, फ़ॉर्म 10BB अपलोड करने के लिए केवल डी.एस.सी. विकल्प उपलब्ध है।
- कंपनियों के अलावा अन्य करदाताओं (लेखापरीक्षिती) के लिए, सी.ए. द्वारा अपलोड किए गए फ़ॉर्म को स्वीकार करने के लिए डी.एस.सी. और ई.वी.सी. दोनों विकल्प उपलब्ध हैं।
- कंपनियों के लिए, सी.ए. द्वारा अपलोड किए गए फ़ॉर्म को स्वीकार करने के लिए केवल डी.एस.सी. विकल्प उपलब्ध है।

सफल ई-सत्यापन के बाद, लेनदेन आई.डी. के साथ सी.ए. द्वारा सबमिट करने का एक सफलता संदेश प्रदर्शित होता है। कृपया भविष्य के संदर्भ के लिए लेन-देन आई.डी. को नोट कर लें।



The screenshot shows the e-Filing portal interface. At the top, there is a navigation bar with options like Dashboard, e-File, Authorised Partners, Services, AIS, Pending Actions, Grievances, and Help. The session time is 20:00. Below the navigation bar, a progress indicator shows three steps: 'Select The Request To Be Accepted', 'Select Method For Verification', and 'Form Successfully Accepted And Verified'. The main content area displays a green checkmark and the text 'Submitted Successfully!'. It provides the following details: Transaction ID: ITF000001493923, EVC: 7BVXSMUJ9Y, and Acknowledgement Number: 107507670040923. A message states that the 10BB form for A.Y. 2023-24 is accepted and submitted successfully, and that an email and SMS confirmation has been sent to the user's email and mobile number.

India.gov.in

Feedback | Website Policies | Accessibility Statement | Site Map | Browser Support | CoBrowse Help  
Last reviewed and updated on : 4-Sep-2023

जब सी.ए. द्वारा फ़ॉर्म जमा कर दिया जाता है, तो लेखापरीक्षी को ईमेल आई.डी. और पंजीकृत मोबाइल नंबर पर एक पुष्टिकरण संदेश भी प्राप्त होगा

लेखापरीक्षिती के डैशबोर्ड पर लौटें, लंबित कार्रवाइयां > कार्यसूची पर क्लिक करें

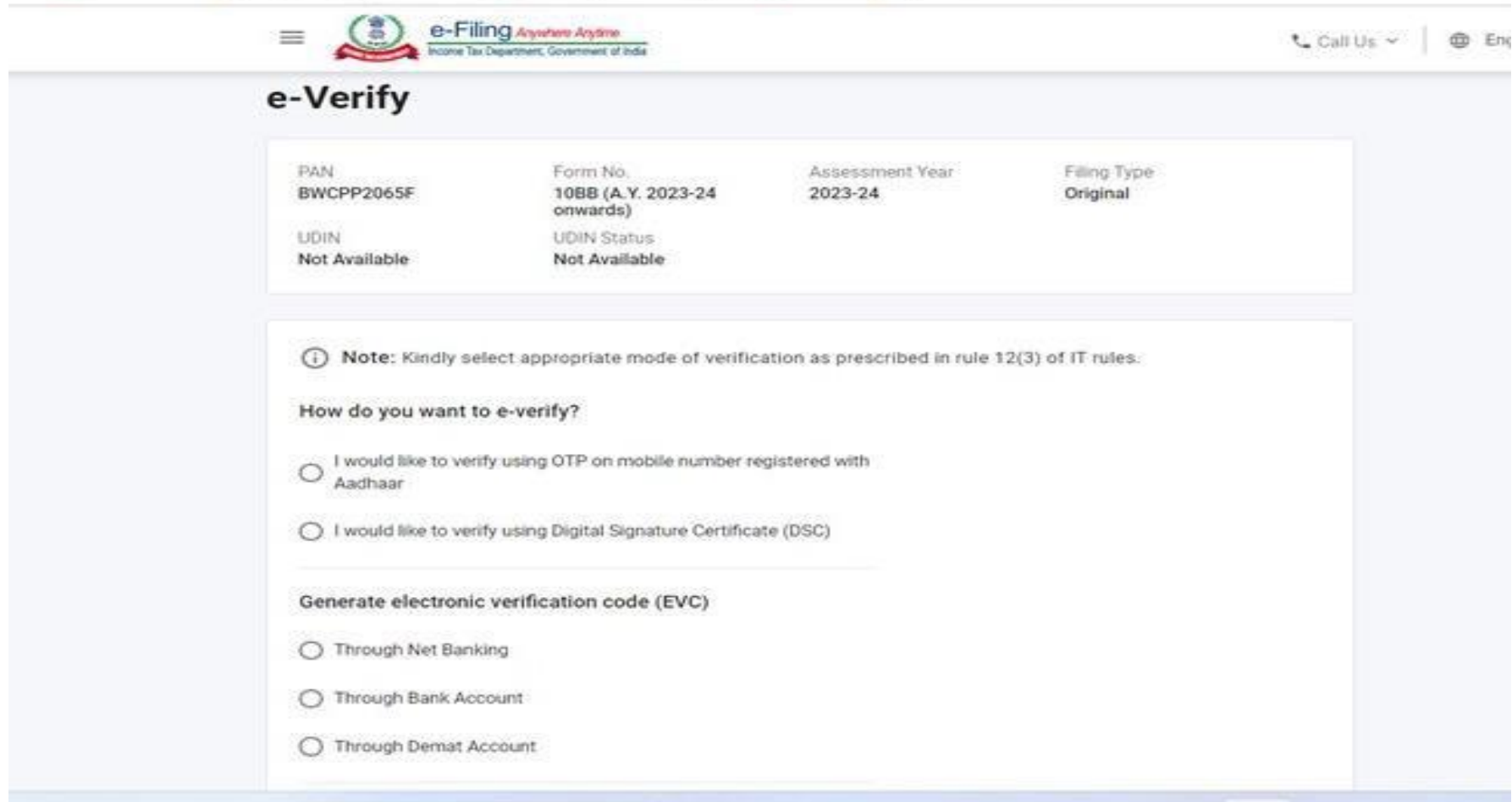
The screenshot shows the e-Filing dashboard for INFOSYS LIMITED. The user is logged in as BDCTA9876B. The dashboard features a navigation bar with options like Dashboard, e-File, Authorised Partners, Services, Pending Actions (highlighted), Grievances, and Help. The main content area includes a 'Welcome Back' message, contact details, and an activity log. A 'Pending Actions' menu is open, showing 'Worklist' as the selected option. Other menu items include 'Response To Outstanding Demand', 'E-Proceedings', 'Reporting Portal', 'Prescribed Payment Modes', and 'Compliance Portal'. The dashboard also displays 'Tax Dep', 'Recent Filed Returns', and 'Pending Actions' with a red notification icon.



लेखापरीक्षिती की कार्यसूची पर, स्वीकृति के लिए लंबित के अंतर्गत, सी.ए. द्वारा अपलोड किए गए फ़ॉर्म के सामने स्वीकार करें पर क्लिक करें।

The screenshot displays the 'Worklist' page on the e-Filing portal. The page is titled 'Worklist' and has a 'Filter' option. Under the 'For Your Action' tab, there is a section for 'Forms Pending for Acceptance (1)'. A single form is listed: 'Form10BB (A.Y. 2023-24 onwards)' with a 'Pending Since : 0 Hours' status. The form details include: Assessment Year 2023-24, Transaction ID: ITF000001493922, Filing Type: Original, CA Name: Test User, UDIN: -, and UDIN Status: -. There are two buttons for action: 'Accept' (highlighted with a red box) and 'Reject'. A timeline shows the form was assigned to the CA on 04-Sep-2023 and is currently pending for acceptance on the same date. Links for 'View Form Uploaded by CA' and 'Download Attachments' are also present.

अनुरोध स्वीकार करने पर, लेखापरीक्षकों को ई-सत्यापन पेज पर ले जाया जाएगा, फॉर्म को ई-



The screenshot shows the 'e-Verify' page on the Income Tax Department's e-Filing portal. The page header includes the e-Filing logo and the text 'e-Filing Anywhere Anytime' and 'Income Tax Department, Government of India'. There are also links for 'Call Us' and 'Eng'.

The main content area is titled 'e-Verify' and contains a table with the following information:

PAN BWCPP2065F	Form No. 10BB (A.Y. 2023-24 onwards)	Assessment Year 2023-24	Filing Type Original
UDIN Not Available	UDIN Status Not Available		

Below the table, there is a note: **Note:** Kindly select appropriate mode of verification as prescribed in rule 12(3) of IT rules.

The question 'How do you want to e-verify?' is followed by two radio button options:

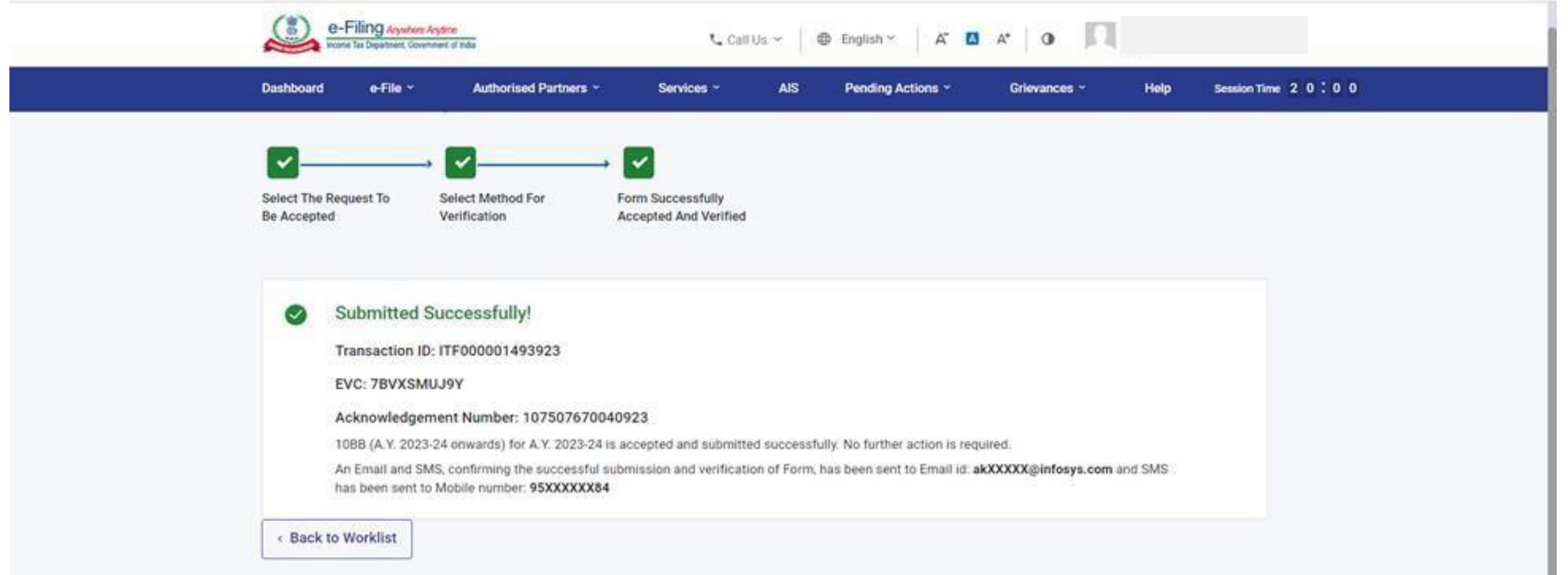
- I would like to verify using OTP on mobile number registered with Aadhaar
- I would like to verify using Digital Signature Certificate (DSC)

Below this, there is a section titled 'Generate electronic verification code (EVC)' with three radio button options:

- Through Net Banking
- Through Bank Account
- Through Demat Account

ध्यान

## फ़ॉर्म 10BB (निर्धारण वर्ष 2023-24 से)– फ़ॉर्म सबांमेट



The screenshot displays the e-Filing portal interface. At the top, there is a navigation bar with the following items: Dashboard, e-File, Authorised Partners, Services, AIS, Pending Actions, Grievances, Help, and Session Time 2 0 : 0 0. Below the navigation bar, a progress indicator shows three steps: 'Select The Request To Be Accepted', 'Select Method For Verification', and 'Form Successfully Accepted And Verified', all marked with green checkmarks. A central message box contains the following information:

- Submitted Successfully!**
- Transaction ID: ITF000001493923
- EVC: 7BVXSMUJ9Y
- Acknowledgement Number: 107507670040923
- 10BB (A.Y. 2023-24 onwards) for A.Y. 2023-24 is accepted and submitted successfully. No further action is required.
- An Email and SMS, confirming the successful submission and verification of Form, has been sent to Email id: **akXXXXX@infosys.com** and SMS has been sent to Mobile number: **95XXXXXX84**

At the bottom of the message box, there is a button labeled 'Back to Worklist'.

**ध्यान दें:** सफल ई-सत्यापन के बाद, एक लेन-देन आई.डी. और अभिस्वीकृति रसीद संख्या के साथ एक सफलता संदेश प्रदर्शित होता है। कृपया भविष्य के संदर्भ के लिए लेन-देन आई.डी. और पावती रसीद संख्या को नोट कर लें। आपको ई-फ़ाइलिंग पोर्टल में पंजीकृत अपनी ईमेल आई.डी. और मोबाइल नंबर पर एक पुष्टिकरण संदेश भी प्राप्त होगा।



# फ़ॉर्म 10BB पर शिकायतों का समाधान

## मैं फ़ॉर्म 10BB (निर्धारण वर्ष 2023-24 से) की ऑफ़लाइन उपयोगिता कैसे डाउनलोड कर सकता हं?

लेखापरीक्षिती होम पर जाएँ | आयकर विभाग -----> डाउनलोड पर जाएँ-----> आय कर फ़ॉर्म-----> फ़ॉर्म 10BB (निर्धारण वर्ष.2023-24 से) -----> फ़ॉर्म उपयोगिता।

वैकल्पिक रूप से, सी.ए. फ़ॉर्म को अपलोड करते समय ऑफ़लाइन फ़ाइलिंग विकल्प के तहत डाउनलोड बटन पर क्लिक करके इसको एक्सेस कर सकता है।

**ध्यान दें:** कृपया सुनिश्चित करें कि आप हमेशा ई-फ़ाइलिंग पोर्टल पर उपलब्ध उपयोगिता के नवीनतम संस्करण का उपयोग करें।

## क्या फ़ॉर्म 10BB (निर्धारण वर्ष 2023-24 से) ई.आर.आई. यानी तृतीय पक्ष के सॉफ़्टवेयर के जरिए फ़ाइल किया जा सकता है?

हाँ, यह फ़ॉर्म ई.आर.आई. के माध्यम से "ऑफ़लाइन" फ़ाइलिंग मोड का उपयोग करके भी फ़ाइल किया जा सकता है।

## यदि मेरी आय मूल छूट प्राप्त सीमा से कम है तो क्या फ़ॉर्म 10BB फ़ाइल करना आवश्यक है?

कृपया फ़ॉर्म 10BB की प्रयोज्यता के लिए आयकर अधिनियम, 1961 की धारा 10 के खण्ड (23C) के दसवें परंतुक के खण्ड (b) के प्रावधान और नियम 16CC और आयकर नियम, 1962 का नियम 17B के साथ पठित धारा 12A(1) के खण्ड (b) के उप खण्ड (ii) के सुसंगत प्रावधानों का संदर्भ लें।

## फ़ॉर्म 10BB में, लेखाकार पैनल की रिपोर्ट के अंतर्गत, "सोसाइटी/कंपनी/गैर लाभ संगठन/आदि" का चयन करने का कोई विकल्प नहीं है। मुझे कौन सा विकल्प चुनना चाहिए?

फ़ॉर्म 10BB "लेखाकार से रिपोर्ट" पैनल के तहत लेखापरीक्षिती विवरण के चयन के लिए निम्नलिखित विकल्प देता है- फंड, ट्रस्ट, संस्थान, विश्वविद्यालय, अन्य शैक्षणिक संस्थान, अस्पताल या अन्य चिकित्सा संस्थान। आप लेखापरीक्षिती के मामले में संगठन के प्रकार के आधार पर जिसके लिए अनंतिम/अंतिम पंजीकरण प्रदान किया गया था या संगठन द्वारा की जाने वाली गतिविधियों की प्रकृति या किसी अन्य सुसंगत कारक के अनुसार उपयुक्त हो, जिसे आधार माना जा सकता है, उसे चुन सकते हैं।



## मुझे 'सबमिशन विफल' के लिए त्रुटि मिल रही है, मुझे क्या करना चाहिए?

कृपया सुनिश्चित करें कि करदाता और लेखापाल की प्रोफ़ाइल मुख्य व्यक्ति विवरण सहित सभी अनिवार्य फ़ील्ड के लिए पूर्ण है। पूरा होने के बाद, पुराने ड्राफ़्ट को हटा दें और नए फ़ॉर्म को भरने का पुनः प्रयास करें।



**क्या धारा 13(3) में निर्दिष्ट व्यक्तों का ब्योरा  
फ़ॉर्म 10BB के क्रमांक 28 में प्रदान किया जाना अनिवार्य है, भले ही  
उप-धारा (1) के खण्ड (c) या धारा 13 की उप-धारा (2) में उल्लिखित शर्तें / मानदंड लागू न हों?**

क्रमांक 28 में अपेक्षित निर्दिष्ट व्यक्तियों का विवरण प्रदान करना अनिवार्य है। आप आगे परिपत्र संख्या 17/2023 दिनांक 9 अक्टूबर 2023 का संदर्भ ले सकते हैं और उपलब्ध व्यक्तियों का विवरण प्रदान किया जा सकता है।



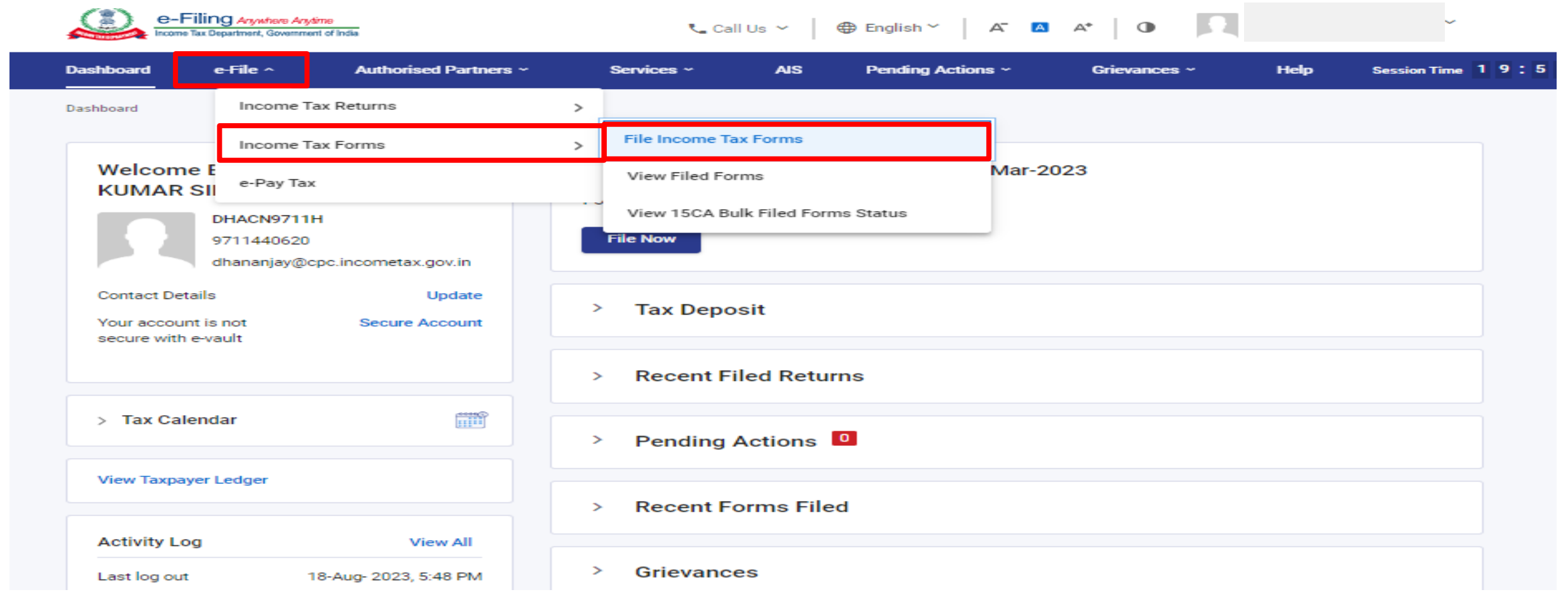
## निर्धारण वर्ष 2023-24 के लिए फ़ॉर्म 10BB के लिए यू.डी.आई.एन. कैसे जनरेट करें?

कृपया ध्यान दें कि निर्धारण वर्ष 2023-24 से लागू पुनः अधिसूचित फ़ॉर्म 10BB के लिए, यू.डी.आई.एन. पोर्टल पर यू.डी.आई.एन. को फ़ॉर्म का नाम "फ़ॉर्म 10BB- धारा 10(23C)(b)(iv)/(v)/(vi)/(via) का दसवां प्रावधान और धारा 12A(1)(b)(ii)" चुनकर जनरेट करना होगा।




निर्धारण वर्ष 2023-24 के लिए फ़ॉर्म 10B को  
ऑफ़लाइन मोड में फ़ाइल करने की प्रक्रिया

# ई-फाइलिंग पोर्टल पर लॉगइन करें, लेखापरीक्षिती के डैशबोर्ड पर, ई-फ़ाइल > आयकर फ़ॉर्म > आयकर फ़ॉर्म फ़ाइल करें पर



The screenshot shows the e-Filing portal interface. At the top, there is a navigation bar with the following items: Dashboard, e-File (highlighted with a red box), Authorised Partners, Services, AIS, Pending Actions, Grievances, Help, and Session Time 19:5. Below the navigation bar, the main content area is divided into a left sidebar and a main panel. The left sidebar contains a 'Welcome' message for KUMAR SII, contact details (DHACN9711H, 9711440620, dhananjay@cpc.incometax.gov.in), a 'Tax Calendar' link, and an 'Activity Log' showing the last log out on 18-Aug-2023 at 5:48 PM. The main panel features a 'File Income Tax Forms' button (highlighted with a red box) and a dropdown menu with options: 'View Filed Forms', 'View 15CA Bulk Filed Forms Status', and 'File Now'. Below this, there are several expandable sections: 'Tax Deposit', 'Recent Filed Returns', 'Pending Actions' (with a red '0' badge), 'Recent Forms Filed', and 'Grievances'.

फ़ॉर्म के चयन की स्क्रीन पर, सुसंगत धारा के तहत फ़ॉर्म 10B (निर्धारण वर्ष 2023-24 से), का चयन करें।

 **e-Filing** *Anywhere Anytime*  
Income Tax Department, Government of India

Call Us | English | A A A

---

<b>Tax Exemptions and Reliefs (Form 10B)</b> A.Y. 2022-23 PAN: ALBPA7590F Last Modified: 17:42:46 - 21 Aug 2023	<a href="#">Track Status</a>
<b>Reports of Audit of accounts of persons carrying on business or profession (Form 3CB-3CD)</b> A.Y. 2023-24 PAN: ALBPA7590F Last Modified: 13:29:02 - 03 Aug 2023	<a href="#">Track Status</a>

---

<a href="#">Persons with Business/ Professional Income</a>	<a href="#">Persons without Business/ Professional Income</a>	<a href="#">Persons not dependent on any Source of Income (Source of Income not relevant)</a>
--	---	---


---


<b>Tax Exemptions and Reliefs (Form 10B)</b> Audit report under section 12A(1)(b) of the Income-tax Act, 1961, in the case of charitable or religious trusts or institutions	<a href="#">File Now</a>
<b>Tax Exemptions and Reliefs (Form 10B (A.Y. 2023-24 onwards))</b> Audit report under clause (b) of the tenth proviso to clause (23C) of section 10 and sub-clause (ii) of clause (b) of sub-section (1) of section 12A of the Income-tax Act, 1961, in the case of a fund or trust or institution or any university or other educational institution or any hospital or other medical institution	<a href="#">File Now</a>
<b>Deduction of tax at source (Form 10BA)</b> Declaration to be filed by the assessee claiming deduction under section 80GG	<a href="#">File Now</a>



फ़ॉर्म को फ़ॉर्म 10BB की तरह सी.ए. को सौंपा जा सकता है

पैन पहले से भरा हुआ होगा। सुसंगत फ़ाइलिंग प्रकार का चयन करें, निर्धारण वर्ष जिसके लिए फ़ाइलिंग की जानी है, सी.ए. असाइन करें, फिर जारी रखें पर क्लिक करें।

 e-Filing *Anywhere Anytime*  
Income Tax Department, Government of India

Call Us | English | A<sup>+</sup> A<sup>+</sup> A<sup>+</sup> | 

Dashboard e-File Authorized Partners Services AIS Pending Actions Grievances Help Session Time 1 4 : 2

Dashboard > Income-tax Forms

### Audit Report under section 10(23C) and section 12A

[Form No. 10B (A.Y. 2023-24 onwards)]  
Audit report under clause (b) of the tenth proviso to clause (23C) of section 10 and sub-clause (ii) of clause (b) of sub-section (1) of section 12A of the Income-tax Act, 1961, in the case of a fund or trust or institution or any university or other educational institution or any hospital or other medical institution. This Form is in compliance with rule 16CC and 17B.

\* Indicates mandatory fields

PAN  
AAHTA0889J

Filing Type  
Original

Assessment Year (A.Y) \*


2023-24

Assign Chartered Accountant (CA)

CA Name \* Membership Number

+ Add New CA

Supporting documents ⓘ

 AA090823083862R\_SCN25082023 (1).pdf ×

PDF and ZIP (can contain only pdf) file format. 50mb max file size.

Type of Document attached

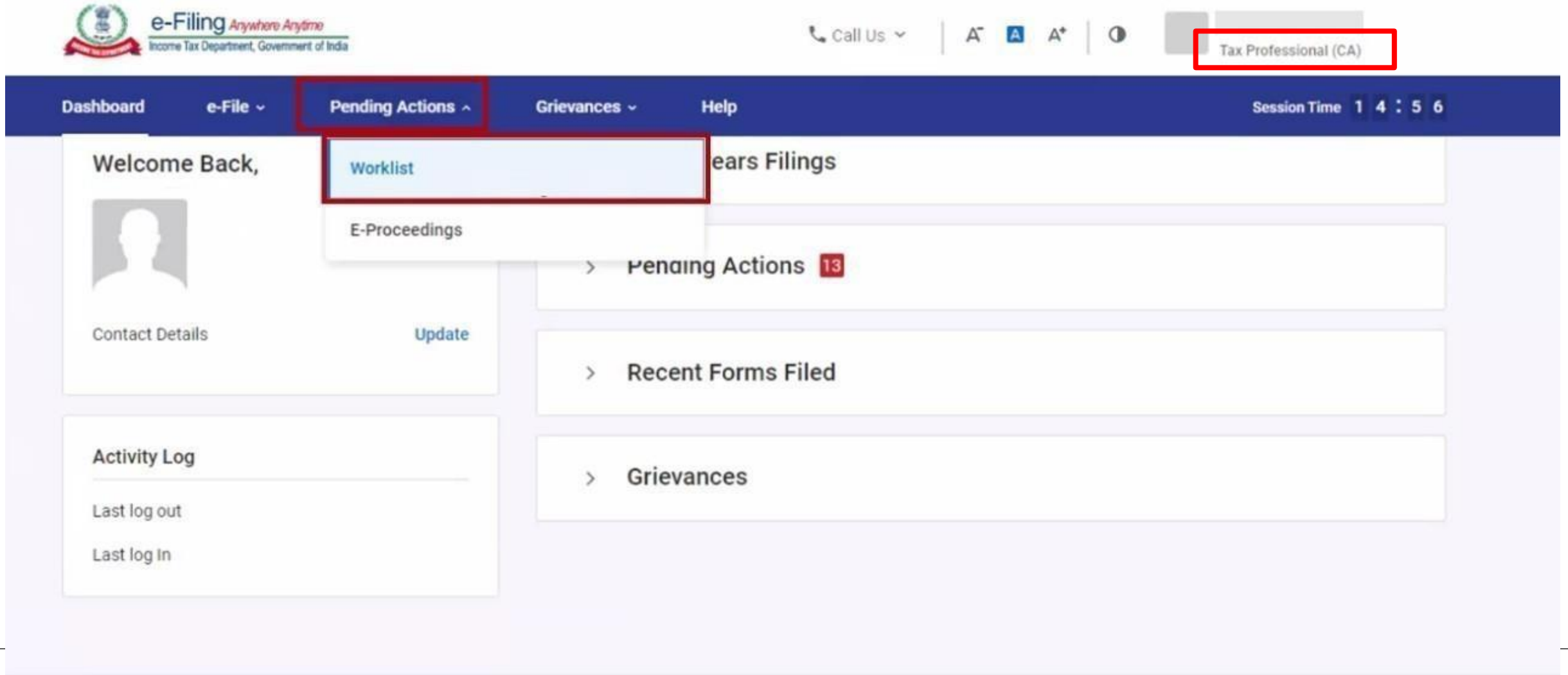
Select Document Type

ⓘ Relevant Section and Rule

- Section 12A(1)(b) - Requirement of an audit report for claiming exemption under Section 11 & 12 by a charitable or religious trust or institution
- Rule 16CC - Form of report of audit prescribed under tenth proviso to section 10(23C)
- Rule 17B - Audit report in the case of charitable or religious trusts, etc.



सी.ए. के डैशबोर्ड पर, लॉबेत कारेवाइयां > कायसूची पर क्लिक करें जहाँ लॉबेत वस्तुओं की सूची



The screenshot displays the e-Filing portal interface for a Tax Professional (CA). The top navigation bar includes 'Dashboard', 'e-File', 'Pending Actions', 'Grievances', and 'Help'. The 'Pending Actions' menu is expanded, showing 'Worklist' as the selected option. The main content area features a 'Welcome Back' message, a profile picture, and a 'Contact Details' section with an 'Update' button. Below this, there is an 'Activity Log' section showing 'Last log out' and 'Last log in' entries. The right-hand side of the dashboard displays 'Years Filings' and a list of actions: 'Pending Actions 13', 'Recent Forms Filed', and 'Grievances'. The session time is shown as 14:56.

आपको क्वारेवाइ के लिए टैब के अंतर्गत, लेखापरीक्षकों द्वारा असाइन फ़ॉर्म 10B के सामने स्वीकार करें पर

Income Tax Department  
e-Filing Anywhere Anytime  
Income Tax Department, Government of India

Call Us English A+ A-

Dashboard > Worklist > Form Request List

### Form Request List

5 results Export to excel Filter

**For Your Action** For your Information

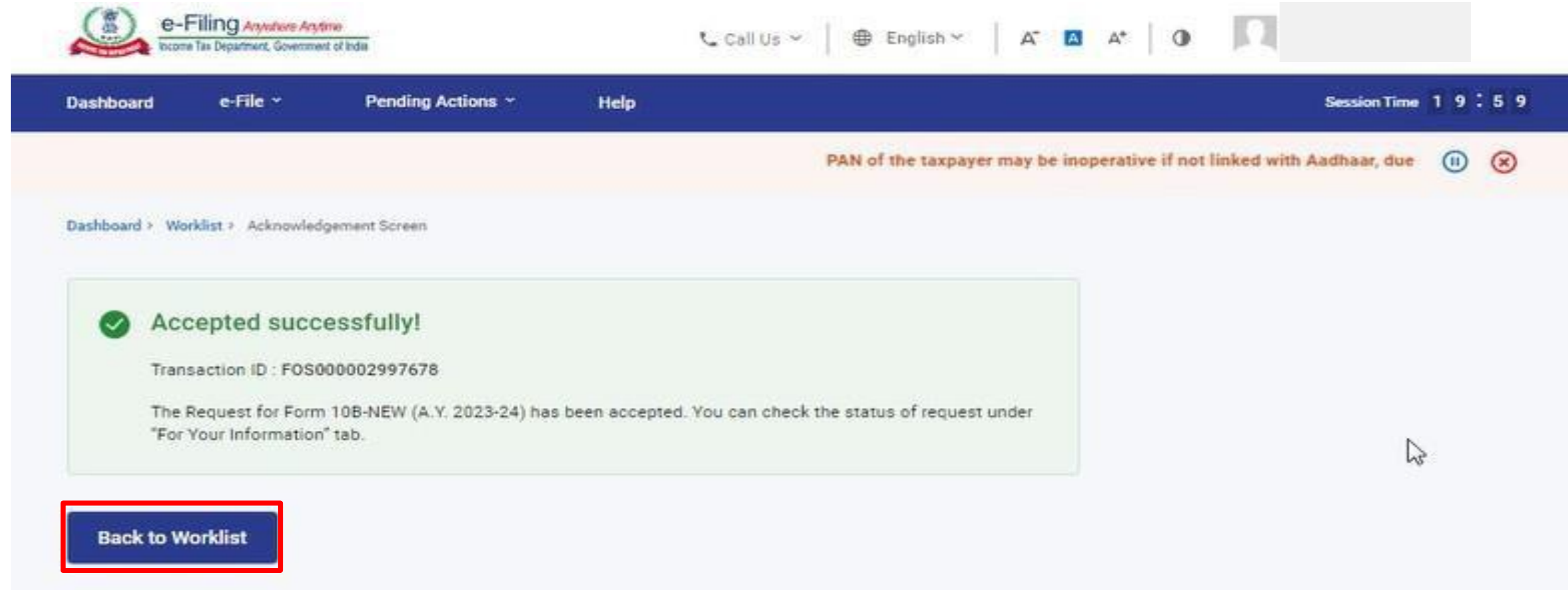
**Form 10B (A.Y. 2023-24 onwards)** Pending Since : 0 Hours

<b>2023-24</b> Assessment Year	Pending for Acceptance 29-Aug-2023 Request received	PAN of Assessee : RACTL7894C Name of Assessee : INFOSYS LIMITED Filing Type : Original Transaction Id : FOS000002997667	<b>Accept</b> Reject
-----------------------------------	---	--	-------------------------

Items per Page: 5 2 of 2 pages

[Back](#)

सी.ए. द्वारा स्वीकार किए जाने पर, लेन-देन आई.डी. के साथ एक सफलता संदेश प्रदर्शित होता है। कृपया भविष्य के संदर्भ के लिए



The screenshot displays the e-Filing interface of the Income Tax Department, Government of India. At the top, there is a navigation bar with 'Dashboard', 'e-File', 'Pending Actions', and 'Help'. A session time indicator shows '19:59'. A warning message states: 'PAN of the taxpayer may be inoperative if not linked with Aadhaar, due'. The main content area shows a breadcrumb trail: 'Dashboard > Worklist > Acknowledgement Screen'. A green success message reads: 'Accepted successfully!' with a green checkmark icon. Below this, the 'Transaction ID : FOS000002997678' is displayed. A detailed message states: 'The Request for Form 10B-NEW (A.Y. 2023-24) has been accepted. You can check the status of request under "For Your Information" tab.' At the bottom left, a blue button labeled 'Back to Worklist' is highlighted with a red rectangular border.

सी.ए. लॉगइन पर, फ़ॉर्म 10B के सामने फ़ॉर्म अपलोड करें पर

The screenshot displays the e-Filing interface for Form 3CEB and Form 10B. The top navigation bar includes the Income Tax Department logo, 'e-Filing Anywhere Anytime' tagline, and options for 'Call Us', 'English', and font size adjustments. The main content area is divided into two sections:

- Form 3CEB** (Pending Since : 6 Days):
  - Assessment Year: 2023-24
  - Status: Pending for Upload
  - Timeline: 23-Aug-2023 (Request Accepted), 23-Aug-2023 (Request received)
  - Assessee Details: PAN: AAAPA4405A, Name: Sahithi, Filing Type: Original, Transaction Id: FOS000002979940
  - Action: Upload Form
- Form 10B (A.Y. 2023-24 onwards)** (Pending Since : 0 Hours):
  - Assessment Year: 2023-24
  - Status: Pending for Upload
  - Timeline: 29-Aug-2023 (Request Accepted), 29-Aug-2023 (Request received)
  - Assessee Details: PAN: RACTL7894C, Name: INFOSYS LIMITED, Filing Type: Original, Transaction Id: FOS000002997678
  - Action: Upload Form (highlighted with a red box)

At the bottom, there is a pagination control showing 'Items per Page: 5' and '4 of 4 pages'.

## फॉर्म 10B (निर्धारण वर्ष 2023-24 से) - सी.ए. द्वारा फॉर्म तैयार

; due to which some of the accesses may have been limited. PAN can be made operative after payment of requisite fees u/s 234H and submitting the linking requ

Dashboard > Worklist > File Income Tax Forms

### Form10B (A.Y. 2023-24 onwards)

headers.form10bTextLabel3

PAN of Assessee RACTL7894C	Name of Assessee INFOSYS LIMITED	Form No. Form10B (A.Y. 2023-24 onwards)	Assessment Year 2023-24
Filing Type Original	Your Transaction ID : FOS000002997678		

**Submission Mode**  
Offline

< Back

Continue >

# ऑफ़लाइन उपयोगिता डाउनलोड करें। यूटिलिटी का उपयोग करके फ़ॉर्म भरें और जेसन फ़ाइल बनाएं। जेसन

ऑनलाइन उपयोगिता डाउनलोड करें। यूटिलिटी का उपयोग करके फ़ॉर्म भरें और जेसन फ़ाइल बनाएं। जेसन (वैशेष रूप से नए। नए नए)



## Offline Utility

Brief about offline utility. Version 1.0.10 [Learn more](#)

[Download](#)

Utility for Tax Audits in cases not involving large number of records. The next version will have facility for CSV import/upload to accommodate larger number of records in various schedule of the Form

## Pre-Filled Form (JSON)

Your PAN, bank Account, etc. will be pre-filled in the utility. [Learn more](#)

[Download](#)

## Upload your filled Form here

[Attach File](#)

Only JSON files

## Supporting documents

Attach Balance Sheet\*

Balance sheet (1).pdf ✕

Attach Profit & loss\*

Profit and loss.pdf ✕

Attach Cost Audit

[Attach File](#)

Others

[Attach File](#)

Note: Total limit of each file size for upload should not exceed 50MB.

[← Back](#)

[Submit](#)

वेकाल्पेक् रूप से, ई-फ़ाइलिंग पोर्टल के डाउनलोड अनुभाग पर जाएं और फ़ॉर्म 10B(निर्धारण वर्ष 2023-24 से) ऑफ़लाइन उपयोगिता।

Income Tax Returns

Income Tax Forms

DSC Management Utility

[Read General Instructions](#)

> Common offline utility for Form 3CA-3CD and 3CB-3CD

▼ Form 10B (A.Y. 2023-24 Onwards)

Audit Report under clause (b) of the tenth proviso to section 10(23C) and section 12A(1)(b)(ii) of Income tax act,1961, in the case of a fund or trust or institution or any university or other educational institution or any hospital or other medical institution

[Form Utility](#) 📄 (Version 1.0) (116 MB)

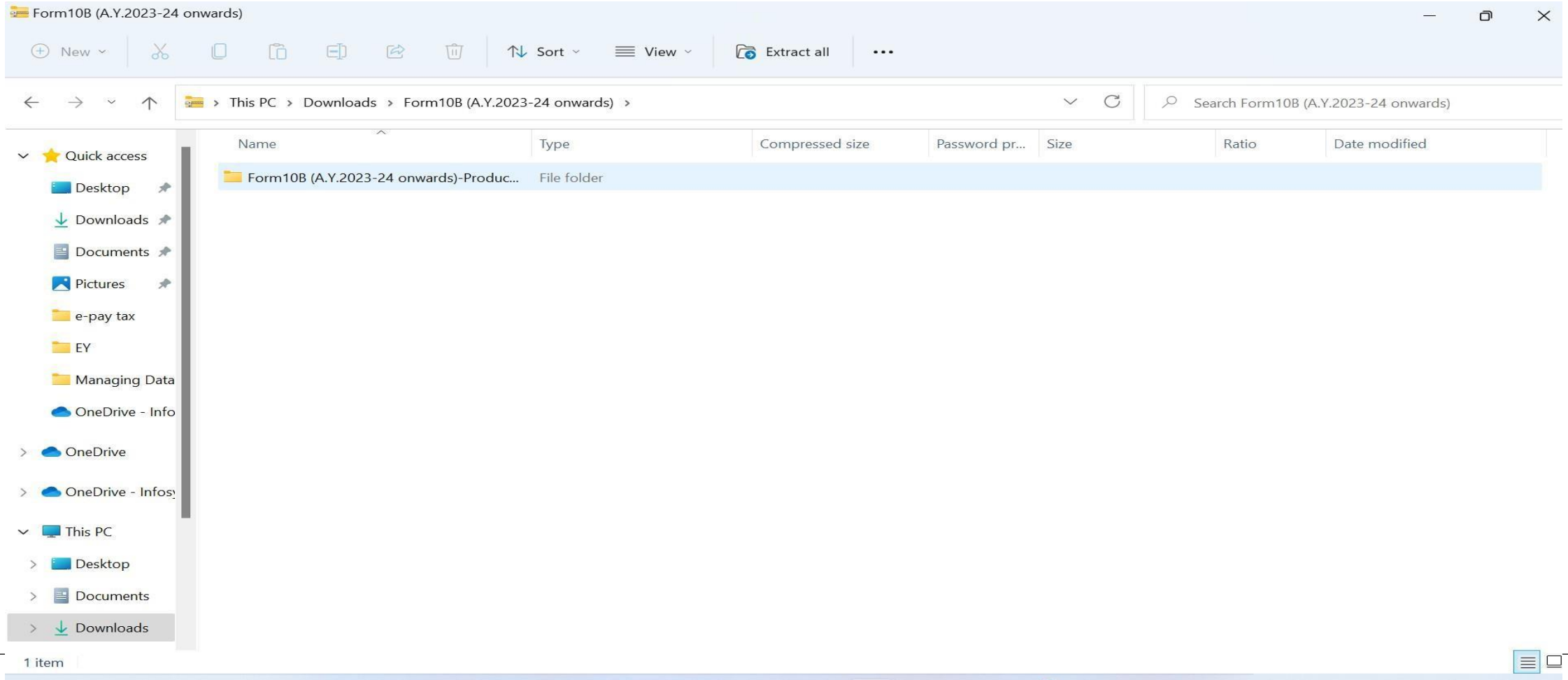
Date of first release of Form Utility 24-Aug-2023

> Form 10B (Upto A.Y. 2022-23)

> Form 10BB



ई-फ़ाइलिंग पोर्टल के डाउनलोड अनुभाग से उपयोगिता का नवीनतम संस्करण डाउनलोड करें और इस  
आपके कंप्यूटर के डाउनलोड अनुभाग से आवेदन।





# उपयोगेता में फॉर्म खोलें और अभी फ़ाइल करें पर

Form 10B (A.Y. 2023-24 onwards)  
File Edit View Window Help



Utility for Form 10B (A.Y. 2023-24 onwards)

Call Us

English

A<sup>-</sup>

A

A<sup>+</sup>

🔊

## Form 10B (A.Y. 2023-24 onwards)

Form in Utility

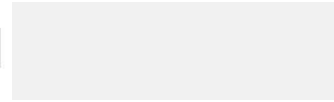
Draft Version

**Audit Report under section 10(23C) and section 12A Form 10B**

Audit report under clause (b) of the tenth proviso to clause... [Read More](#)

[File now](#)

# जेसून फ़ाइल आयात करें या पहले से भरे बिना जारी रखें। आगे बढ़ने के लिए जारी



Forms > Form 10B

## Form 10B

- Import Pre-filled Data**  
You can upload your downloaded pre-filled JSON file
- Import JSON**  
You can import your pre-saved JSON file
- Continue Without Pre-fill**  
You can continue without Pre-fill

< Back

Continue >

# पहले से भरा डेटा आयात करने के लिए

Form 10B (A.Y. 2023-24 onwards)

File Edit View Window Help



**e-Filing** *Anywhere Anytime*  
Income Tax Department, Government of India

**Utility for Form 10B (A.Y. 2023-24 onwards)**

Call Us ▾

English ▾

A<sup>-</sup> A A<sup>+</sup>



ITD e-Filing- -v1.0

Utility connected  
Online

Forms Form 10B

## Form 10B

To import your pre-filled data, please upload the respective json

### Import Pre-fill Data

only JSON file format

Attach File

< Back

Continue >

फ़ाइल आयात हो जाने पर, जारी रखें पर

Forms Form 10B

## Form 10B

To import your pre-filled data, please upload the respective json

### Import Pre-fill Data

only JSON file format

10B\_9Aug\_demo\_2.json (32.88 Kb) X

**Success** : Imported prefill JSON file successfully.

< Back

Continue >

# मूल विवरण जाँचें और फ़ॉर्म फ़ाइल करें पर



Utility for Form 10B (A.Y. 2023-24 onwards)

Call Us

English

A<sup>-</sup>

A

A<sup>+</sup>

🌙

Forms Form 10B (Imported JSON/Pre-filled Data)

## Income Tax Forms

The downloaded pre-filled JSON

PAN	Name of the taxpayer	Assessment Year	Form Type	Imported Date
DHALN9711K	DHANANJAY KUMAR	2023-24	Original	04-Sep-2023

< Back

File Form >


# आवश्यक दस्तावेजों को सूची जांचें और **आइए आरंभ करें** पर क्लिक

File Edit View Window Help



**e-Filing** *Anywhere Anytime*  
Income Tax Department, Government of India

**Utility for Form 10B (A.Y. 2023-24 onwards)**

 Call Us ▾

 English ▾

A<sup>-</sup>

**A**

A<sup>+</sup>

## Audit Report under section 10(23C) and section 12A [Form No. 10B] (from A.Y. 2023-24 onwards)

Audit report under clause (b) of the tenth proviso to clause (23C) of section 10 and sub-clause (ii) of clause (b) of sub-section (1) of section 12A of the Income-tax Act, 1961, in the case of a fund or trust or institution or any university or other educational institution or any hospital or other medical institution

This Form is in compliance with rule 16CC and 17B

[< Back](#)

[Let's Get Started](#)

### Documents/Information list to help you file faster

- Income and Expenditure Account / Profit and Loss Account
- Balance Sheet

[View more](#)

28-10-2023

### Instructions

- [General instructions](#)
- [Things you should know before filing](#)

निर्देश **डाउनलोड करें और पढ़ें**। विवरण प्रदान करें और प्रत्येक अनुभाग को पूर्ण करें।

Form 10B (A.Y. 2023-24 onwards)

File Edit View Window Help



**e-Filing** *Anywhere Anytime*  
Income Tax Department, Government of India

Utility for Form 10B (A.Y. 2023-24 onwards)

Call Us

English

A<sup>-</sup> A A<sup>+</sup>

Audit Report under section 10(23C) and section 12A [Form No. 10B] (from A.Y. 2023-24 onwards)

This Form is in compliance with rule 16CC and 17B

[Click Here](#) to download the instruction file before filling out the form

Provide details for each section

Report from an Accountant **Completed**

Modify if required >

Basic Details and Legal Nature **Completed**

(S. No. 1 to 8)

Modify if required >

Registration Details and Management **Completed**

(S. No. 9 to 10)

Modify if required >

Objects and Commencement of activities **Completed**

(S. No. 11 to 13)

Modify if required >

Details of Place where books of accounts and other documents have been maintained **Completed**



**क्रमांक 6 (अन्य पते, यदि लागू हो)** में विवरण प्रदान करना आवश्यक है। यदि यह लागू नहीं होता है, तो आप वही पता प्रदान कर सकते हैं जो पंजीकृत पते में दिया गया है।

6. Other addresses, if applicable

Country

Flat / Door / Building

Road / Street / Block / Sector

zipcode

Post Office

Area / Locality

District

State



**Details of Place where books of accounts and other documents have been maintained** Completed

(S. No. 14)

Modify if required &gt;

**Advancement of General Public Utility** Completed

(S. No. 15 to 16)

Modify if required &gt;

**Business Undertaking and Business Incidental to Object** Completed

(S. No. 17 to 18)

Modify if required &gt;

**TDS on receipts** Completed

(S. No. 19)

Modify if required &gt;

**Voluntary contributions and Income to be applied** Completed

(S. No. 20 to 30)

Modify if required &gt;

**Application of Income** Completed

(S. No. 31 to 32)

Modify if required &gt;

**कृपया ध्यान दें:** अनुसूचियों को सक्षम करना फ़ॉर्म के अन्य फ़्रील्ड में हां/नहीं विकल्प के चयन पर निर्भर है। कुछ अनुसूची को सक्षम करना फ़ॉर्म के अन्य फ़्रील्ड में भरी गई राशि पर भी निर्भर करता है, यदि 0 से अधिक कोई राशि भरी जाती है, तो अनुसूची में विवरण देना अनिवार्य है।



(Provide the required information of schedule corpus, FC, LB, Int. App. and Schedule DI, if applicable)

**Sch. DA- Sch. ACA** Completed

(Provide the required information of Schedule DA, AC, ACA, if applicable)

[Modify if required >](#)**Sch. SP-a -Sch H** Completed

(Provide the required information of Schedule SP-a, SP-b, SP-c, SP-d, SP-e1, SP-e2, SP-f1, SP-f2, SP-g, and Schedule H, If applicable )

[Modify if required >](#)**Sch. TDS disallowable -Sch. Interest on TDS/TCS** Completed

(Provide the required information of Schedule TDS disallowable, 40A(3), 40A(3A), Sch. TDS/ TCS, Statement of TDS/TCS and Schedule Interest on TDS/TCS, if applicable)

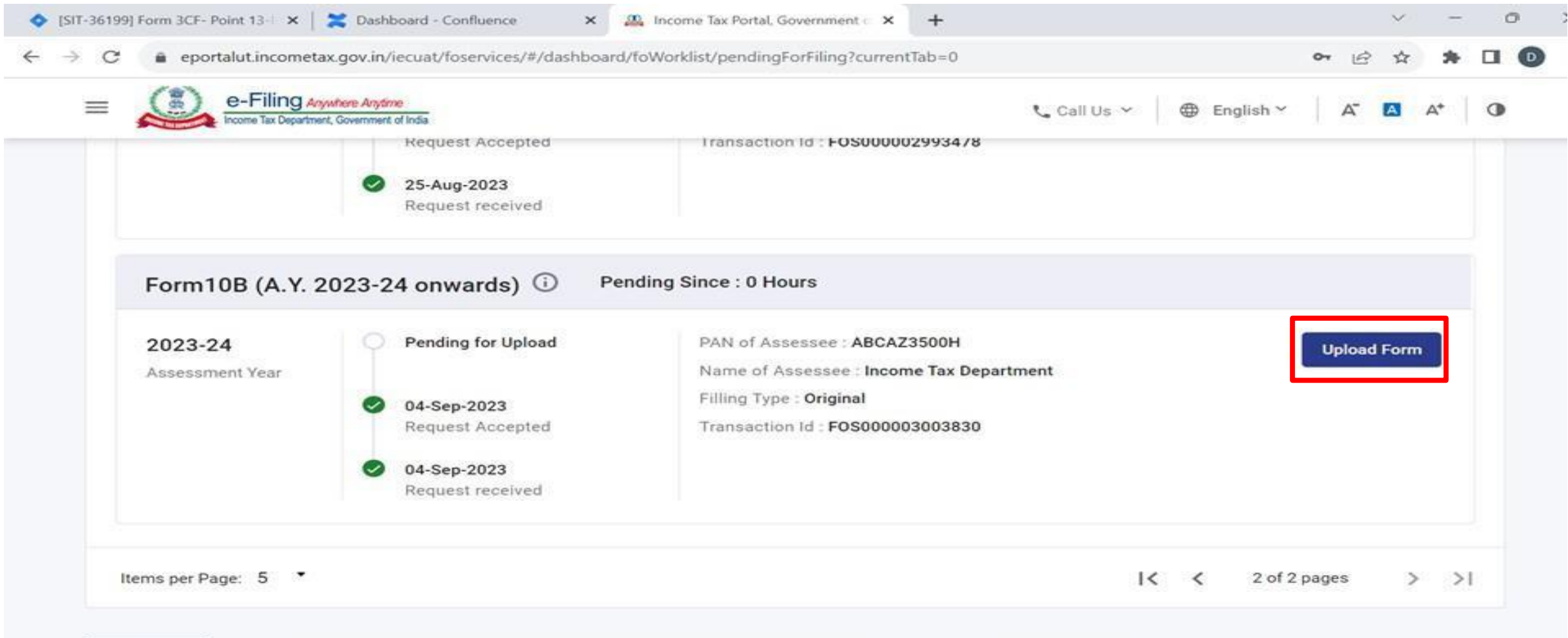
[Modify if required >](#)**Sch. 269SS- Sch. Other law violation** Completed

(Provide the required information of Schedule 269SS, 269ST, 269T and Schedule other law violation, if applicable)

[Modify if required >](#)[< Back](#)[Download JSON](#)[Preview >](#)

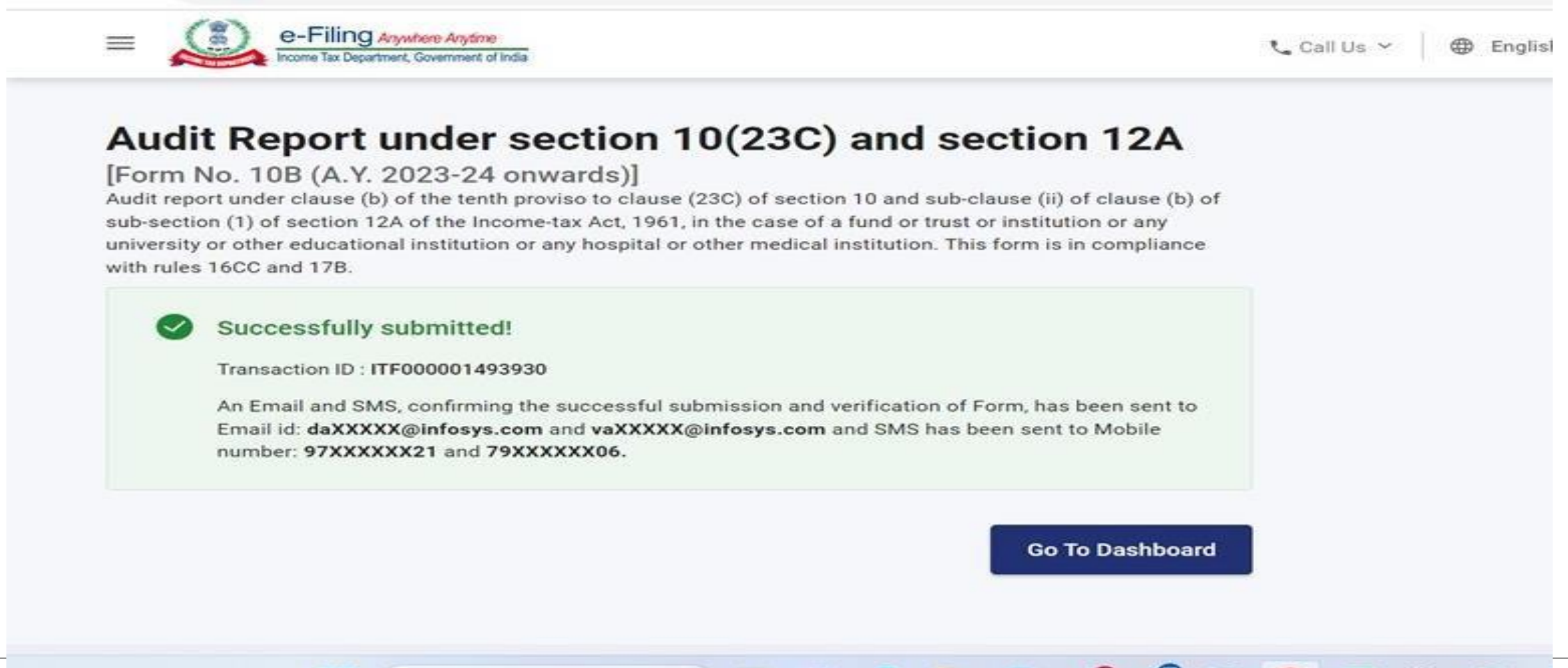
कृपया ध्यान दें: एक मान्य जेसन केवल तभी डाउनलोड और अपलोड किया जा सकता है जब सभी पैनेलों की स्थिति "पूर्ण" हो।

एक बार जब फॉर्म जेसन में तैयार हो जाता है, तो इसे सी.ए. द्वारा अपलोड किया जाता है, आगे बढ़ने के लिए **फॉर्म अपलोड करें** पर क्लिक करें।



The screenshot shows the e-Filing portal interface. At the top, there are browser tabs for '[SIT-36199] Form 3CF- Point 13', 'Dashboard - Confluence', and 'Income Tax Portal, Government of India'. The address bar shows 'portalut.incometax.gov.in/iecuat/foservices/#/dashboard/foWorklist/pendingForFiling?currentTab=0'. The page header includes the e-Filing logo and 'Income Tax Department, Government of India'. A navigation bar contains 'Call Us', 'English', and font size controls. The main content area displays a card for 'Form10B (A.Y. 2023-24 onwards)' with a status of 'Pending Since : 0 Hours'. The card is divided into two sections: '2023-24 Assessment Year' and 'Pending for Upload'. The 'Pending for Upload' section shows a timeline with two green checkmarks indicating 'Request Accepted' on '04-Sep-2023' and 'Request received' on '04-Sep-2023'. To the right, the 'PAN of Assessee' is 'ABCAZ3500H', the 'Name of Assessee' is 'Income Tax Department', the 'Filing Type' is 'Original', and the 'Transaction Id' is 'FOS000003003830'. A blue 'Upload Form' button is highlighted with a red box. At the bottom, there is a pagination control showing 'Items per Page: 5' and '2 of 2 pages'.

फ़ॉर्म 10B (निर्धारण वर्ष 2023-24 से)– एक बार जेसन अपलोड हो जाने पर, फ़ॉर्म को ई-सत्यापित किया जाता है और सी.ए. द्वारा सबमिट किया जाता है



The screenshot shows the e-Filing portal interface. At the top, there is a navigation bar with the Income Tax Department logo and the text "e-Filing Anywhere Anytime Income Tax Department, Government of India". On the right, there are links for "Call Us" and "English". The main content area features a heading "Audit Report under section 10(23C) and section 12A" followed by "[Form No. 10B (A.Y. 2023-24 onwards)]". Below this, a paragraph explains the audit report requirements. A green success message box contains a checkmark icon and the text "Successfully submitted!". It also displays the Transaction ID: ITF000001493930 and provides details about the confirmation email and SMS sent to the user's registered email and mobile number.

**Audit Report under section 10(23C) and section 12A**  
[Form No. 10B (A.Y. 2023-24 onwards)]  
Audit report under clause (b) of the tenth proviso to clause (23C) of section 10 and sub-clause (ii) of clause (b) of sub-section (1) of section 12A of the Income-tax Act, 1961, in the case of a fund or trust or institution or any university or other educational institution or any hospital or other medical institution. This form is in compliance with rules 16CC and 17B.

**✓ Successfully submitted!**

Transaction ID : ITF000001493930

An Email and SMS, confirming the successful submission and verification of Form, has been sent to Email id: daXXXXX@infosys.com and vaXXXXX@infosys.com and SMS has been sent to Mobile number: 97XXXXXX21 and 79XXXXXX06.

[Go To Dashboard](#)

लेखापरीक्षी को ई-फ़ाइलिंग पोर्टल पर पंजीकृत ईमेल आई.डी. और मोबाइल नंबर पर एक पुष्टिकरण संदेश भी प्राप्त होगा।

# फॉर्म 10B (निर्धारण वर्ष 2023-24 से)– लेखापरीक्षिती द्वारा लॉगइन

The screenshot shows the e-Filing portal interface. At the top, there is a navigation bar with the following items: Dashboard, e-File, Authorised Partners, Services, Pending Actions (highlighted with a red box), Grievances, and Help. The session time is displayed as 14:50. Below the navigation bar, the user is logged in as 'INFOSYS LIMITED' with PAN 'BDCTA9876B'. A 'Welcome Back' message is shown. On the right side, there is a 'File your return' section with a 'File Now' button. Below this, there are links for 'Tax Dep', 'Recent Filed Returns', and 'Pending Actions' (with a red circle containing '0'). A dropdown menu is open under 'Pending Actions', listing 'Worklist' (highlighted with a red box), 'Response To Outstanding Demand', 'E-Proceedings', 'Reporting Portal', 'Prescribed Payment Modes', and 'Compliance Portal'.



# फॉर्म 10B (निर्धारण वर्ष 2023-24 से)– लेखापरीक्षिती द्वारा स्वीकृति

WORKLIST

For Your Action | For Your Information

Forms Pending for Acceptance (1)

[View All](#)

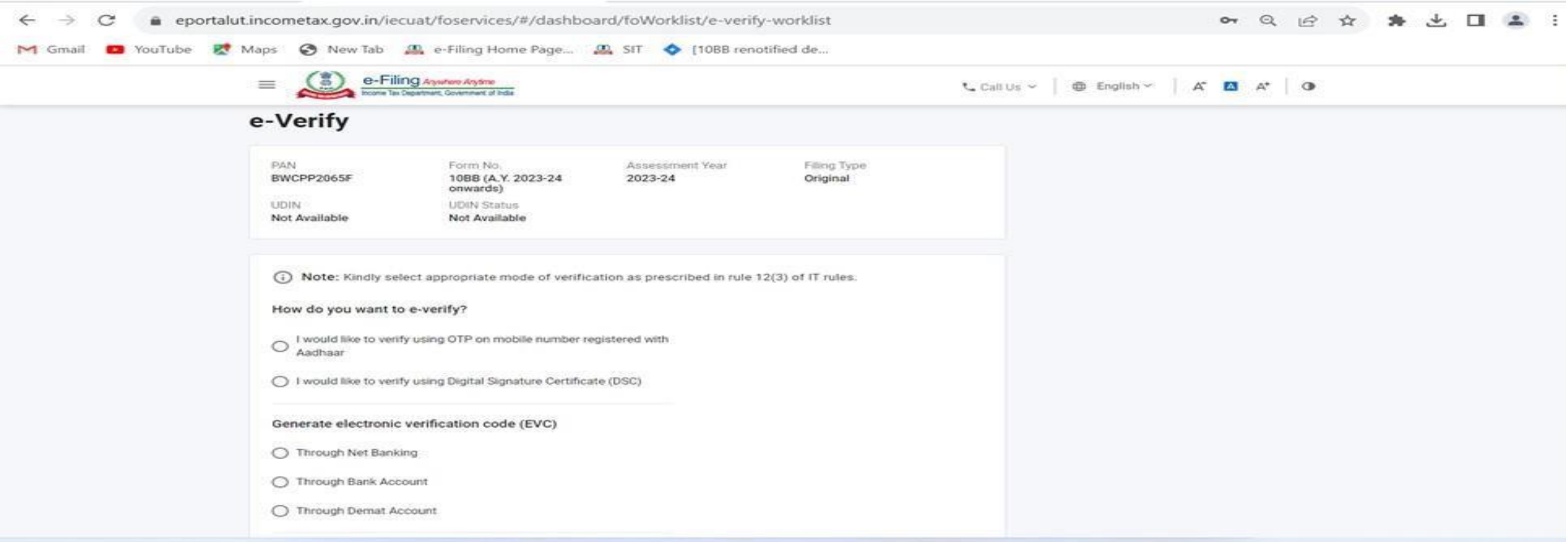
**Form10B (A.Y. 2023-24 onwards)** Pending Since : 0 Hours

Assessment Year  
**2023-24**

- 04-Sep-2023  
Pending For Acceptance
- 04-Sep-2023  
Form Assigned to CA

Transaction ID : ITF000001493930  
Filing Type : Original  
CA Name : Test Arun User  
UDIN : -  
UDIN Status : -  
[View Form Uploaded by CA](#)  
[Download Attachments](#)

अनुरोध स्वीकार करने पर, आपको ई-सत्यापन पेज पर ले जाया जाएगा, डिजिटल हस्ताक्षर का उपयोग प्रमाणपत्र या ई.वी.सी. के माध्यम से।



eportalut.incometax.gov.in/iecuat/foservices/#/dashboard/foWorklist/e-verify-worklist

**e-Verify**

PAN BWCPP2065F	Form No. 10BB (A.Y. 2023-24 onwards)	Assessment Year 2023-24	Filing Type Original
UDIN Not Available	UDIN Status Not Available		

**Note:** Kindly select appropriate mode of verification as prescribed in rule 12(3) of IT rules.

**How do you want to e-verify?**

I would like to verify using OTP on mobile number registered with Aadhaar

I would like to verify using Digital Signature Certificate (DSC)

**Generate electronic verification code (EVC)**

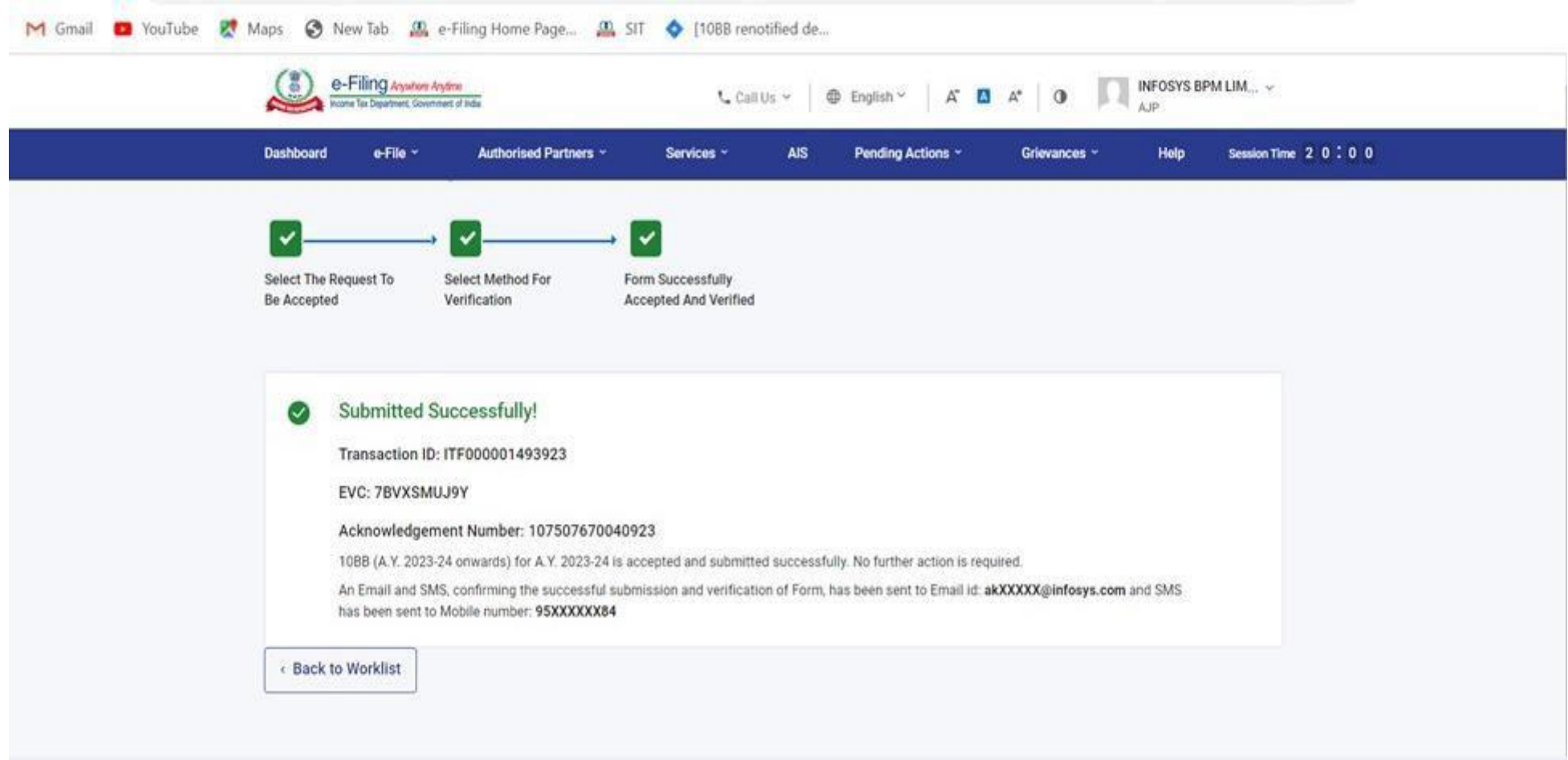
Through Net Banking

Through Bank Account

Through Demat Account

**ध्यान दें:** अधिक जानने के लिए ई-सत्यापन कैसे करें उपयोगकर्ता मैनुअल देखें।

## फॉर्म 10B (निर्धारण वर्ष 2023-24 से) – लेखापरीक्षिती द्वारा प्रस्तुतीकरण



The screenshot displays the e-Filing portal interface. At the top, there are navigation links for Gmail, YouTube, Maps, New Tab, e-Filing Home Page, SIT, and a notification for Form 10B. The main header includes the e-Filing logo, language selection (English), font size options, and user information (INFOSYS BPM LIM., AJP). The navigation menu contains Dashboard, e-File, Authorised Partners, Services, AIS, Pending Actions, Grievances, Help, and Session Time (2 0 : 0 0).

The main content area shows a progress bar with three steps, all marked as completed with green checkmarks:

- Select The Request To Be Accepted
- Select Method For Verification
- Form Successfully Accepted And Verified

A success message box is displayed, indicating that the form has been submitted successfully. The message includes the following details:

- Submitted Successfully!**
- Transaction ID: ITF000001493923
- EVC: 7BVXSMUJ9Y
- Acknowledgement Number: 107507670040923
- 10BB (A.Y. 2023-24 onwards) for A.Y. 2023-24 is accepted and submitted successfully. No further action is required.
- An Email and SMS, confirming the successful submission and verification of Form, has been sent to Email id: akXXXXX@infosys.com and SMS has been sent to Mobile number: 95XXXXXX84

A button labeled "Back to Worklist" is located at the bottom of the success message box.

**ध्यान दें:** सफल ई-सत्यापन के बाद, एक लेन-देन आई.डी. और अभिस्वीकृति रसीद संख्या के साथ एक सफलता संदेश प्रदर्शित होता है। कृपया भविष्य के संदर्भ के लिए लेन-देन आई.डी. और पावती रसीद संख्या को नोट कर लें। आपको ई-फाइलिंग पोर्टल में पंजीकृत अपनी ईमेल आई.डी. और मोबाइल नंबर पर एक पुष्टिकरण संदेश भी प्राप्त होगा।



## फ़ॉर्म 10B फ़ाइल करना (निर्धारण वर्ष 2023-24 से) और फ़ॉर्म 10BB (निर्धारण वर्ष 2023-24 से)– क्या करें और क्या न करें

फ़ॉर्म फ़ाइल करने और सत्यापन में त्रुटियों से बचने के लिए कृपया सुनिश्चित करें

- जेसन जनरेट करने के लिए उपयोगिता के नवीनतम संस्करण का उपयोग करना
- सुनिश्चित करें कि
  - ✓ लेखापरीक्षक का पैन
  - ✓ निर्धारण वर्ष
  - ✓ CA सदस्यता संख्या
  - ✓ फ़ॉर्म फ़ाइल करने का प्रकार
- अपने सिस्टम में नवीनतम Emsigner/Embridge एप्लिकेशन (संस्करण - 5.9.1.0) इंस्टॉल करें
- डी.एस.सी. टोकन में लॉगइन करें
- प्रोफ़ाइल और संपर्क विवरण लेखापरीक्षिती और सी.ए. लॉगइन में अपडेट किए जाते हैं
- जांचें कि स्थानीय होस्ट ई-मुद्रा को सिस्टम एडमिन द्वारा ब्लैकलिस्ट नहीं किया गया है



# फ़ॉर्म 10B पर शिकायतों का समाधान



## क्या मुझे फ़ॉर्म 10B फ़ाइल करना चाहिए, भले ही मेरी आय उस अधिकतम राशि से अधिक न हो जो कर प्रभार्य नहीं है?

कृपया फ़ॉर्म 10B की प्रयोज्यता के लिए आयकर अधिनियम, 1961 की धारा 10 के खण्ड (23C) के दसवें परंतुक के खण्ड (b) के प्रावधान और नियम 16CC और आयकर नियम, 1962 का नियम 17B के साथ पठित धारा 12A(1) के खण्ड (b) के उप खण्ड (ii) के सुसंगत प्रावधानों का संदर्भ लें।



**फ़ॉर्म 10B फ़ाइल करते समय, मुझे सबमिशन विफल या "कृपया निम्नलिखित समस्याओं को ठीक करें और फिर से सबमिट करने का प्रयास करें: पूर्ण नाम के लिए अमान्य प्रारूप, अमान्य फ़्लैग, अमान्य इनपुट, कृपया एक मान्य प्रतिशत दर्ज करें, अमान्य फ्लैट, अमान्य पता, लाइन, कपया मान्य पिन कोड दर्ज करें" आदि जैसी त्रुटियां मिल रही हैं। इस तरह की समस्याओं को कैसे सलझाया जाए?**

फ़ाइलिंग शुरू करने से पहले, आप निम्नलिखित चरणों को सुनिश्चित कर सकते हैं जो फ़ॉर्म को सफलतापूर्वक जमा करने में आपकी मदद करेंगे:

1. सी.ए. और करदाता की प्रोफ़ाइल को सभी अनिवार्य विवरणों के साथ अद्यतित किया जाना चाहिए।
2. यदि लागू हो, तो मुख्य व्यक्ति का विवरण अपडेट किया जाना चाहिए।
3. जेसन में किसी भी त्रुटि के बिना जेसन उपयोगिता से डाउनलोड किया जाएगा।
4. ई-फ़ाइलिंग पोर्टल पर मान्य जेसन उत्पन्न करने और अपलोड करने के लिए हमेशा डाउनलोड अनुभाग में उपलब्ध नवीनतम उपयोगिता का उपयोग करें।



**क्या आयकर अधिनियम, 1961 की धारा 13(3) में विनिर्दिष्ट निर्दिष्ट व्यक्तियों का विवरण फ़ॉर्म 10B के क्रमांक S.no 41 में प्रदान करना अनिवार्य है, भले ही पूर्व के वर्ष में ऐसे निर्दिष्ट व्यक्तियों के साथ कोई लेन-देन न हुआ हो?**

क्रमांक 41 में आवश्यक निर्दिष्ट व्यक्तियों का विवरण प्रदान करना अनिवार्य है। आप आगे परिपत्र क्रमांक 17/2023 दिनांक 9 अक्टूबर 2023 का संदर्भ ले सकते हैं और उपलब्ध व्यक्तियों का विवरण प्रदान किया जा सकता है।



## निर्धारण वर्ष 2023-24 के लिए फ़ॉर्म 10B के लिए

निर्धारण वर्ष 2023-24 से लागू पुनः अधिसूचित फ़ॉर्म 10B के लिए, यू.डी.आई.एन. पोर्टल पर फ़ॉर्म का नाम "फ़ॉर्म 10B- धारा 10(23C)(b)(iv)/(v)/(vi)/(via) और धारा 12A(1)(b)(ii) का दसवां परंतुक" चुनकर यू.डी.आई.एन. उत्पन्न किया जा सकता है।



## क्या पुनः अधिसूचित फ़ॉर्म 10B किसी तृतीय पक्ष के सॉफ़्टवेयर के माध्यम से फ़ाइल किया जा सकता है?

हाँ, पुनः अधिसूचित फ़ॉर्म 10B तृतीय पक्ष के सॉफ़्टवेयर के माध्यम से फ़ाइल किया जा सकता है?

## लेन-देन के इलेक्ट्रॉनिक तरीके क्या हैं जिनका उल्लेख फ़ॉर्म में किया गया है?

जैसा कि आयकर नियम, 1962 के नियम 6ABBA में बताया गया है, इलेक्ट्रॉनिक मोड निम्नलिखित मोड होंगे:

- (a) क्रेडिट कार्ड,
- (b) डेबिट कार्ड,
- (c) नेट बैंकिंग,
- (d) आई.एम.पी.एस. (इमीडिएट पेमेंट सर्विस)
- (e) यू.पी.आई. (यूनिफाइड पेमेंट इंटरफेस),
- (f) आर.टी.जी.एस. (रियल टाइम ग्रॉस सेटलमेंट),
- (g) नेफ़्ट (नैशनल इलेक्ट्रॉनिक फंड्स ट्रांसफ़र),
- (h) भीम (भारत इंटरफेस फॉर मनी) आधार पे.



## अनुसूचियां और सी.एस.वी. भरने के लिए सामान्य अनूदेश

सी. एस. वी. फ़ाइल को कैसे संलग्न करें	एक्सेल टेम्पलेट डाउनलोड करें → रिकॉर्ड्स जोड़ें → एक्सेल टेम्पलेट को सी.एस.वी. फ़ाइल में बदलें → .csv फ़ाइल अपलोड करें
यदि लेखापरीक्षक के पास अनुसूची भरने के लिए 50 से अधिक पंक्तियाँ हैं	<ul style="list-style-type: none"><li>• 50 तक रिकॉर्ड की संख्या के लिए: तालिका या सी.एस.वी. विकल्प का उपयोग किया जा सकता है।</li><li>• 50 से अधिक रिकॉर्ड की संख्या के लिए: केवल सी.एस.वी. विकल्प का उपयोग किया जा सकता है</li></ul>
एक्सेल टेम्पलेट्स भरने के लिए हेडर में निर्देश	एक्सेल में डेटा भरने में लेखा परीक्षक की सहायता के लिए प्रत्येक एक्सेल टेम्पलेट में निर्देश हेडर दिए गए हैं।
एक्सेल टेम्पलेट में ड्रॉपडाउन मान	एक्सेल टेम्पलेट में चुनने के लिए जहाँ भी ड्रॉपडाउन मान दिए गए हैं, लेखा परीक्षक को ड्रॉपडाउन से ही मानों का चयन करना आवश्यक है।
एक्सेल टेम्पलेट में फ़्रील्ड की स्वचालित गणना	स्वतः परिकलित फ़्रील्ड में मूल्य/राशि की गणना सिस्टम द्वारा स्वतः की जाएगी, मूल्य को मैनुअल रूप से न बदलें, इससे आपकी सी.एस.वी. फ़ाइल उपयोगिता में संलग्न करने में विफल हो सकती है।



## अनुसूचियां और सी.एस.वी. भरने के लिए सामान्य अनूदेश

### नई सी.एस.वी. फ़ाइल का अनुलग्नक

यादि पुरानी सी.एस.वी. फ़ाइल के ऊपर एक नई सी.एस.वी. फ़ाइल संलग्न की जाती है, तो यह पुरानी सी.एस.वी. फ़ाइल को पूरी तरह से बदल देगी।

# ऑफ़लाइन उपयोगिता फ़ाइल करने में ध्यान रखने योग्य विविध बातें

**कृपया सुनिश्चित करें कि आप मान्य जेसन को डाउनलोड और अपलोड करने के लिए आयकर साइट पर उपलब्ध नवीनतम उपयोगिता का उपयोग कर रहे हैं।**

<b>राश का मुद्रा का मूल्यवग</b>	उपयोगिता में सभी राश फ़ॉल्ड केवल भारतीय रुपये के मूल्यवग में होंगी।
<b>तिथि प्रारूप</b>	फ़ॉर्म में मानक तिथि प्रारूप यानी DD-MMM-YYYY का पालन करना आवश्यक है, उदाहरण के लिए तिथि का इस प्रकार दर्ज़ किया जा सकता है 06-MAR-1990।
<b>शून्य राशि</b>	शून्य मूल्य के मामले में, लेखा परीक्षक 0 दर्ज़ कर सकता है क्योंकि राशि फ़ॉल्ड भरना अनिवार्य है।
<b>अनुसूचा का पैनल भरना</b>	नाच उल्लिखित 5 पैनल, जिनके लिए अलग-अलग अनुसूचियों का जानकारी की आवश्यकता होती है, केवल तभी उपलब्ध होंगे जब लेखा परीक्षक उपयोगिता के अन्य पैनल को पूरा कर लेंगे। 1. अनुसूची कॉर्पस-डी.आई. 2. अनुसूची डी.ए.- अनुसूची ए.सी.ए. 3. अनुसूची एस.पी.-a -अनुसूची H 4. अनुसूची अस्वीकार्य टी.डी.एस. -अनुसूची टी.डी.एस./टी.सी.एस. पर ब्याज 5. अनुसूची 269SS- अनुसूची अन्य कानून का उल्लंघन
<b>फ़ॉर्म के सभी पैनल भर बिना जेसन सुविधा डाउनलोड करें</b>	लेखा परीक्षक को जेसन फ़ाइल डाउनलोड करने का अनुमति है, भले ही सभी पैनल पूरे न हों। हालांकि, ई-फ़ाइलिंग पोर्टल पर मान्य जेसन को डाउनलोड करने और अपलोड करने के लिए, लेखा परीक्षक को सभी पैनल पूरे करने होंगे।
<b>विवरण केवल तालिका में जाड़ा जाना है</b>	नाच दो गई अनुसूचियों के लिए, लेखा-परीक्षक को केवल तालिका में विवरण जाड़ना आवश्यक है यानी इन अनुसूचियों के लिए सी.एस.वी. अपलोड करें विकल्प उपलब्ध नहीं है: 1. अनुसूची कॉर्पस 2. अनुसूची एफ.सी. 3. अनुसूची DI

## शिकायत का निपटान

हेल्पडेस्क ईमेल आई.डी. पर अपने प्रश्न साझा करने के लिए कृपया निम्नलिखित विवरण प्रदान करें:

1. यदि शिकायत पहले ही दर्ज की जा चुकी है तो शिकायत आई.डी. का उल्लेख करें
2. उस व्यक्ति का नाम और संपर्क विवरण जो समस्या को समझा सकता है
3. लेखापरीक्षक का पैन
4. लेखापाल के ई-फ़ाइलिंग पोर्टल पर यूज़र आई.डी.
5. निर्धारण वर्ष
6. फ़ॉर्म संख्या 10B या फ़ॉर्म संख्या 10BB का उल्लेख करें
7. समस्या का विवरण
8. स्क्रीनशॉट संलग्न करें
9. यदि सुसंगत हो तो जेसन संलग्न करें

**ईमेल पता:** [efilingwebmanager@incometax.gov.in](mailto:efilingwebmanager@incometax.gov.in)

## अधिक जानकारी के लिए

कृपया ई-फ़ाइलिंग पोर्टल पर **सहायता > सभी विषय > वैधानिक फ़ॉर्म** अनुभाग में उपलब्ध अक्सर पूछे जाने वाले प्रश्नों को देखें:

[फ़ॉर्म 10B \(निर्धारण वर्ष 2023-24 से\) अक्सर पूछे जाने वाले प्रश्न | आयकर विभाग](#)

[फ़ॉर्म 10BB \(निर्धारण वर्ष 2023-24 से\) अक्सर पूछे जाने वाले प्रश्न | आयकर विभाग](#)

## वेबिनार का प्रेजेंटेशन खत्म हो गया है

हम आपसे अनुरोध करते हैं कि जहाँ भी समस्या हो, अपना नाम, मोबाइल नंबर, ईमेल आईडी, पैन का उल्लेख करके अपने प्रश्न साझा करें।

हेल्पडेस्क का संपर्क विवरण इस प्रकार है:

1800 103 0025 (या)

1800 419 0025

+91-80-46122000

+91-80-61464700